

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 06.01.2025 TO 28.01.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPSDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	2/5/2024	Company Petition IB (IBC)	710102038252024		MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED	Section 94(1)	28/01/2025	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 2.PHOENIX ARC PRIVATE LIMITED wrong jurisdiction 3.defect not removing upload again and again with defect. if any doubt please contact to regisitry Note-Wrong jurisdiction	RAKESH KUMAR
2	8/9/2024	Company Petition IB (IBC)	710102077412024		CANARA BANK VS KRISHAN PAL SINGH	Section 95(1)	24/01/2025	1.Book marking pagination missed according to the index 2.please you can write as application under section 95(1) .....ect readwith 3.Pg-29 not clear 4.Pg-71,77,cut 5.OCR missed 6.master data missed 7.please delete extra pdf Note- please check and upload the file you have uploaded again and again file with defect	Saurabh Kushawaha
3	18/09/2024	Company Petition IB (IBC)	710102080592024		CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	23/01/2025	No of objection 1.Service missed 2.need to sign on every page of application 3.volume wise index missed 4.Pg-1437 to 1557 missed 7.vakalatnama missed	KARAN MALHOTRA
4	27/09/2024	Company Petition IB (IBC)	710102083262024		THE CANARA BANK LIMITED VS SUNIL GUPTA	Section 95(1)	21/01/2025	No of objections 1.Pg-50,52,54,73,74,75 not clear Note- defect not rasie ,file uplaod again and again as its reminder-5	Harshit Gupta
5	5/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102085572024		PRAYAG EXIM PRIVATE LIMITED VS SUNIL GUPTA	Sub-section (I) of section 230	27/01/2025	section wrong vakaltanama missed bookmarking numbering and not proper uploaded counsel sign missed in index	SHARAD
6	23/10/2024	Company Petition IB (IBC)	710102092112024		STATE BANK OF INDIA VS MEENA RANI	Section 95(1)	20/01/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,458,459 not clear 2.Note-Need to true type copy for each page	SIDDHARTH SANGAL
7	23/10/2024	Company Petition IB (IBC)	710102092082024		STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Section 95(1)	20/01/2025	No of objections 1.Pg-36 to 40,42,43,46,50,53,54,56,62,67,84,85,93,96,97,109 to 113,115,116,118,119,122,125,133,135,138,152,153,165,166,178,179,181,183,188,189,190,197,201,202 to 204,208,210,454,456,457, not clear Note .Need to true type copy or please upload clear copy final defects	SIDDHARTH SANGAL
8	23/10/2024	Company Petition IB (IBC)	710102092052024		STATE BANK OF INDIA VS SUKHCHAIN CHAWLA	Section 95(1)	20/01/2025	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,458,459 not clear Note-Need to true type copy for each page	SIDDHARTH SANGAL
9	22/10/2024	Company Petition IB (IBC)	710102091792024		INDER SAINI & OTHERS VS PSA IMPEX PRIVATE LIMITED	IBC under Sec 7	14/01/2025	No of objection 1.Pg-1176 to 184,187,188,189,196,198,238,239,275,280, 4.Pg-358,360 tp 370,374 to 389,405,409,488,544,558,570,570,571,572,573,605,606 to 609,616,663 to 670,783,784,811 to 818,823 to 824,897,898 to 911,965,969 to 980,1006,1034 to 1040,1048 to 1056, 1132,1133,1159,1170,1171,1172,1173 to 1178,1192,1194,1201,1215,1216 to 1223 not clear 5.pagination missed in pdf 6.Pg-1081 in hindi	Rajat
10	15/11/2024	Company Petition IB (IBC)	710102097432024		K.J.DIESELS PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	22/01/2025	No of objections 1.Pg-104 105, missed according to the index 2.	HARSHIT
11	22/11/2024	Company Petition IB (IBC)	710102099302024		KDM BUSINESS NETWORK LIMITED VS DEV VERSHA BROADCASTING PRIVATE LIMITED	IBC under Sec 7	18/01/2025	No of objections 1.IRP certificate	Akshay Joshi
12	22/11/2024	Company Petition IB (IBC)	710102099162024		UCO BANK VS MR. UMANG JINDAL (PERSONAL GUARANTOR)	Section 95(1)	21/01/2025	No objection 1.please petiton from the section of proof of service 2.need to upload only proof of service	Brijesh Kumar Tamber
13	4/12/2024	Company Petition IB (IBC)	710102102932024		EMBEE SOFTWARE PRIVATE LIMITED VS SWASH CONVERGENCE TECHNOLOGIES LIMITED	IBC Under Sec 9	7/1/2025	No of objection 1.Service missed 2.Need to be upload order on top 3.need to sepraty both application 4.notice and reply missed 5.Pg-67,68 not clear 6.BR missed Note-Please file properly Reminder -3	Mr. Lzafeer Ahmad
14	12/12/2024	Company Petition IB (IBC)	710102105042024		C S CONSTRUCTION COMPANY PRIVATE LIMITED VS SAMPOORN ACADEMY PRIVATE LIMITED	IBC Under Sec 9	28/01/2025	No of objection 1.Pg-37,47,49,50,51,66,72,76,78 not clear and hindi pages 2.court fee missed @ 1 rs	Kriti
15	16/12/2024	Company Petition IB (IBC)	710102105862024		HARDIP SINGH WIRK VS ASIAN HOTELS (NORTH) LIMITED	IBC under Sec 7	28/01/2025	Note-incomplete file please doc complete file	Shashank Deo Sudhi
16	8/10/2024	Company Petition (Companies Act)	710102086302024		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS ORIENTAL TRIMEX LIMITED	Rule 11 of NCLT	28/01/2025	no of objections 1. case type wrong and section wrong in online portal 2. application every page sign missed 3.respondent company master data missed 4.respondent company Moa and Aoa missed	Sarvam Ritam Khare
17	22/10/2024	Transfer Petition(Companies Act)	710102091462024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	9/1/2025	wrong case type wrong file upload Requested mam / sir We Have Little Bit Doubt in Your file We ARE KEEP ON CALLING YOU FROM OUR HELP DESK NUMBER BUT YOUR NO IS NOT REACHABLE SO WE ARE ARE HUMBLY REQUEST YOU REGARDING YOUR FILE PLEASE CONTACT HELP DESK NO 011-24363846 & amp; amp; VISIT ROOM NO 103 HELP DESK ROOM REGARDING YOUR FILE I HOPE AS SOON AS POSSIBLE PLEASE CLEAR OUR DOUBT THANKS	DEBARSHI
18	16/12/2024	Company Petition (Companies Act)	710102106132024		JAN ADHAR SEVABHAVI SANSTHA THROUGH NILESH RAUT VS SJSC UNISON PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	20/01/2025	no of objections 1 Moa and AOA missed extra pdf remove and upload final pdf	PRAMODKUMAR
19	17/12/2024	Company Petition IB (IBC)	710102106572024		CHANDER PRAKASH GAUTAM VS ANUP KUMAR	IBC Under Sec 9	28/01/2025	No of objections Wrong file	Anshul Chowdhary

20	18/12/2024	Company Petition (Companies Act)	710102106742024	MUKESH GARG VS HERO MOTOCORP LIMITED	Sec. 59,Rule 11 of NCLT	15/01/2025	no of objections 1.case type wrong 2. company master data missed 3. Moa and Aoa missed 4. 1rs court fee missed in vakaltanama 5. bookmarking are mandatory 6. kindly upload final petition and remove extra pdf	SHASHANK KUMAR
21	12/12/2024	Company Petition IB (IBC)	710102105052024	OSWAL WOOLLEN MILLS LTD VS EKI ENERGY SERVICES LIMITED	IBC Under Sec 9,Application under any other provisions- IBC	18/01/2025	No of objections Note-: wrong jurisdiction for L74200MP2011PLC025904	MURARI TIWARI
22	8/9/2024	Company Petition IB (IBC)	710102077402024	CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	24/01/2025	No of objection 1.Book marking pagination missed acording to the index 2.please you can write as application under section 95(1) readwith Under rule 7(2) etc 3.Pg-33,34,35, not clear 4.70,76,77, cut 5.delete extra pdf 6.court fee missed @ 3 rs Note- please check and upload the file you have uploaded again and again file with defect	Saurabh Kushawaha
23	22/12/2024	Company Petition IB (IBC)	710102107832024	CAPITAL EQUIPMENT INDIA VS BRANDAVAN FOOD PRODUCTS	IBC Under Sec 9	18/01/2025	No of objections 1.Pg-51 not clear 2.volume number missed on volume wise index 3.master data missed 4.volume wise index wrong 5.volume wise index wrong 6.file not properly please do propelry	SHIVAM SEHGAL
24	24/12/2024	Company Petition (Companies Act)	710102108112024	POLOTRIPS INDIA PRIVATE LIMITED VS DEEP ENGINEERING WORKS PRIVATE LIMITED	Sec. 213	7/1/2025	jurisdiction issue	Prakhar Mithal
25	24/12/2024	Company Petition IB (IBC)	710102108202024	ALWAYSBLUE LABS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	18/01/2025		THIRUPAL GORIGE
26	27/12/2024	Company Petition IB (IBC)	710102108702024	BFA INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	24/01/2025	No of objections 1.Pg-58,59,62,63,72,73,76,77,80 to 94,101,106,107,109,110,126,127,128 to 140,141,168,178,189,223 not clear 2.Reminder /4 Please upload clear copy	Arun Gupta
27	28/12/2024	Company Petition (Companies Act)	710102109032024	SBEC SYSTEMS (INDIA) LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Sub-Section (1) of Section 66.	24/01/2025	no of objections 1. kindly merge all pdf and file volume wise with proper index and bookmarking then check file properly 2. all volume wise index missed 3. Memorandum of appearance nclt form 12 missed with power of attorney 50rs stamp paper or board resolution missed	Preeti Aggarwal
28	31/12/2024	Company Petition (Companies Act)	710102109572024	STAREDU EDUCATION AND TRAINING INSTITUTE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	24/01/2025	no of objections 1. index numbering missed 2. application every page sign missed 3. 40-41,128,178-180,184-185 page missed 4. OCR missing 5.double numbering 6. date missed in vakalatanama	MANISHA RAWAT
29	19/06/2024	Company Petition IB (IBC)	710102053262024	CANARA BANK VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	20/01/2025	No of objections 1.Pg-83,85,86 not clear 2.court fee welfare missed Note-please check your file properly after tha upload	Abhishek
30	31/12/2024	Company Petition (Companies Act)	710102109782024	UNISOL FOOTWEAR PRIVATE LIMITED VS UNISOL INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2025	no of objections 1. first motion link second motion 2. kindly remove respondent detail and add petitioner 3. case type wrong	Advocate
31	3/1/2025	Company Petition IB (IBC)	710102000562025	CENTRAL BANK OF INDIA VS WORLDS WINDOW EXIM PRIVATE LIMITED	IBC under Sec 7	16/01/2025	No of objections 1.Pg-61 to 66,398,390,391,392,394,397,398 not clear	RAJESH
32	3/1/2025	Company Petition IB (IBC)	710102000602025	CANARA BANK VS SH. TEJ PRATAP SINGH MAMIK PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Section 95(1)	18/01/2025	No of objections 1.OCR missed 2.SR no missed in Form-C 3.Pg-116,136,139,141,147,149,158,173,178,179,180,181,182 to 200, 4.volume wise index missed 5.master data missed	Abhishek
33	3/1/2025	Company Petition IB (IBC)	710102000272025	LOG 9 MOBILITY PRIVATE LIMITED VS BLUWHEELZ MOBILITY SERVICES PRIVATE LIMITED	IBC Under Sec 9	18/01/2025	No of objection 1.master missed BLUWHEELZ MOBILITY SERVICES PRIVATE LIMITED	vinam
34	3/1/2025	Company Petition IB (IBC)	710102000542025	CENTRAL BANK OF INDIA VS VEDANSH REAL ESTATE PRIVATE LIMITED	IBC under Sec 7	16/01/2025	Pg-61 to 66,398,390,391,392,394,397,398 not clear	RAJESH
35	3/1/2025	Company Petition IB (IBC)	710102000622025	CANARA BANK VS SH. SUSHANT CHHABRA PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Section 95(1)	18/01/2025	&quot;No of objections 1.OCR missed 2.SR no missed in Form-C 3.Pg-116,136,139,141,147,149,158,173,178,179,180,181,182 to 200, 4.volume wise index missed 5.master data missed&quot;	Abhishek
36	3/1/2025	Company Petition IB (IBC)	710102000612025	CANARA BANK VS SH. VERINDER KUMAR CHHABRA PERSONAL GUARANTOR TO UM GREEN LIGHTING PVT. LTD.	Section 95(1)	18/01/2025	&quot;No of objections 1.OCR missed 2.SR no missed in Form-C 3.Pg-116,136,139,141,147,149,158,173,178,179,180,181,182 to 200, 4.volume wise index missed 5.master data missed&quot;	Abhishek
37	4/1/2025	Company Petition IB (IBC)	710102000782025	SUNLOG CREDITS PRIVATE LIMITED VS SALASAR E WASTE LLP	IBC under Sec 7	22/01/2025	No of objections 1.IRP cretificate missed	RISHABH JAIN
38	5/1/2025	Intervention Petition (IBC)	710102001312025	PHOENIX ARC PRIVATE LIMITED VS M/S PATNA HIGHWAY PROJECTS LIMITED	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	28/01/2025	No of objections 1.please mention Sec 60(5) in pdf in page no 3	Samar Bansal
39	6/1/2025	Company Appeal(Companies Act)	710102001422025	PHOENIX ARC PRIVATE LIMITED VS M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 252 (3)	8/1/2025	no of objections 1. bookmarking are mandatory 2. index missed 3. memo of parties,brief synopsis and list of date and event missed 4. petition every page sign missed 5. affidavit missed 6. company master data missed 7. Moa and Aoa missed 8. Stk 7 missed 9. vakalatanama missed 10. proof of service missed 11. incomplete file 12. annexure missed 13. balance sheet missed	ALAM
40	7/1/2025	Company Appeal(Companies Act)	710102001752025	PHOENIX ARC PRIVATE LIMITED VS M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 252 (3)	8/1/2025	blank file	ALAM

41	7/1/2025	Company Appeal(Companies Act)	710102001762025		PHOENIX ARC PRIVATE LIMITED VS M/S PATNA HIGHWAY PROJECTS LIMITED	Sec 252 (3)	8/1/2025	no of objections 1. incomplete file 2. bookmarking are mandatory 3. index missed 4. memo of parties, brief synopsis, list of date and event missed 5. affidavit missed 6. petition every page sign missed 7. balance sheet missed 8. company master data missed 9. Moa and Aoa missed 10. stk 7 missed 11. annexure missed 12. vakaltanama missed 13. board resolution missed 14. proof of service missed	ALAM
42	7/1/2025	Company Petition IB (IBC)	710102001742025		KUBERA SOLUTIONS PRIVATE LIMITED VS MEDULANCE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	21/01/2025	No of objections 1.Court fee and welafre missed in vakalatnama	Tanmay Sinha
43	8/1/2025	Company Petition IB (IBC)	710102002022025		STANDARD CAPITAL MARKETS LIMITED VS CONCORD BUILDWELL PRIVATE LIMITED	IBC under Sec 7	22/01/2025	No of objections 1.need to sign on every page of application 2.Pg-74,75,76,77,93,94 to 106 not clear	Siddharth Joshi
44	8/1/2025	Company Petition IB (IBC)	710102002012025		STANDARD CAPITAL MARKETS LIMITED VS VEER CHEMICALS PRIVATE LIMITED	IBC under Sec 7	28/01/2025	No of objections 1.index pagination wrong	Siddharth Joshi
45	8/1/2025	Company Petition IB (IBC)	710102001932025		STANDARD CAPITAL MARKETS LIMITED VS HONEY BUILDERS LIMITED	IBC under Sec 7	28/01/2025	No of objections 1.Date missed in vakalatnama	Siddharth Joshi
46	8/1/2025	Company Petition (Companies Act)	710102002332025		ANITA CHAUDHURY VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	22/01/2025	DD NOT SUBMITTED	Sandeep
47	10/1/2025	Company Petition (Companies Act)	710102003142025		KAVITA SHARMA VS SANJOG SHARMA	Sec. 241(1),Rule 11 of NCLT	24/01/2025	no of objections 1. nclt heading missed in index 2. bookmarking are mandatory 3. OCR missing 4. counsel sign missed 5. memo of parties,brief synopsis, list of date and event missed 6. kindly remove application and file separately 7. 52,107-142,144-160 page not clear 8. some page are black and not readable 9. 1rs court fee missed in vakaltanama 10. section missed in index	Anil Kumar
48	9/1/2025	Company Petition (Companies Act)	710102002512025		RAJIV NANDA VS WTC FARIDABAD INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	Sec. 245	14/01/2025	no of objections 1. petitioner and respondent detail missed in online portal 2. petition every page sign missed 3. affidavit notary missed 4. all petitioner affidavit missed 5. 2-5 volume index missed 6. 2nd volume bookmarking wrong 7. sign and true copy missed in annexure 8. 234,699-715 and Fir page are english translation missed 9. 245-247 page not clear	Chandan
49	10/1/2025	Company Petition (Companies Act)	710102002862025		JMDR INFRA PROJECTS PRIVATE LIMITED VS M/S JMDR INFRA PROJECTS PVT. LTD.	Sec. 130(1)	28/01/2025	no of objections 1. list of date and event and brief synopsis missed 2. 88-90,126-132,140,142-155 page not clear 3. Moa and Aoa missed 4. headline same in petitioner and respondent company name	ANAND
50	8/1/2025	Company Petition (Companies Act)	710102002342025		MANAS KUMAR CHAUDHARY VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	22/01/2025	DD NOT SUBMITTED	Sandeep
51	11/1/2025	Company Petition IB (IBC)	710102003592025		TAGROS CHEMICALS INDIA PRIVATE LIMITED VS HIL (INDIA) LIMITED	IBC Under Sec 9	21/01/2025	No of objection 1.Pg-54 to 59,71,72,73,74,83,85,118,119,120, not clear	Ashutosh
52	11/1/2025	Company Petition IB (IBC)	710102003802025		AMAZON WEB SERVICES INDIA PRIVATE LIMITED VS ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED	IBC Under Sec 9	14/01/2025	No Of objections incomplete file	Shivam Jain
53	11/1/2025	Company Petition (Companies Act)	710102003962025		OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	28/01/2025	no of objections 1. bookmarking are mandatory 2. all extra pdf remove and upload final pdf 3. income tax service wrong 4. case type wrong 5. all petitioner and respondent detail missed in online portal	KUMAR GOPAL SINGHAL
54	11/1/2025	Transfer Petition (IBC)	710102004062025		MR RAVI SHANKAR GOPALKRISHNAN & ANR VS MR.S.RADHAKRISHNAN & ANR	Rule16(d),NCLT Rules,2016 IBC	24/01/2025	wrong file please contact to registry regarding your file room no 103	SAURABH JAIN
55	11/1/2025	Transfer Petition (IBC)	710102004092025		HYDERABAD POLLUTION CONTROLS LIMITED. VS MR.S.RADHAKRISHNAN & ANR	Rule16(d),NCLT Rules,2016 IBC	24/01/2025	wrong file please contact to registry regarding your file room no 103	SAURABH JAIN
56	11/1/2025	Company Petition IB (IBC)	710102003562025		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED (IN ITS CAPACITY AS TRUSTEE OF THE ACRE-49-TRUST) VS VALLEY IRON & STEEL CO. LIMITED	IBC under Sec 7	15/01/2025	No of objections 1.form-2,IRP certificate missed 2.court fee welfare missed in vakalatnama 3.BR missed in index	Anwesha Dasgupta
57	13/01/2025	Company Appeal(Companies Act)	710102004402025		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED (IN ITS CAPACITY AS TRUSTEE OF THE ACRE-49-TRUST) VS VALLEY IRON & STEEL CO. LIMITED	Sec 252 (3) - By Government Body	27/01/2025	no of objections 1. 23-25,page not clear	PUNEET
58	14/01/2025	Contempt Petition (IBC)	710102004632025		RAM PAL TOSHNIWAL (SOLE PROPRIETOR OF M/S RIDHI SIDHI) VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Section 424	22/01/2025	Nom ofm objections 1.section wrong 2.need to sign on every page of application 3.need to true copy sign on every page of annexure 4.	Prakul
59	13/01/2025	Company Petition IB (IBC)	710102004322025		PUSHPA GOYAL VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Section 94(1)	18/01/2025	No of objections 1.Book marking missed with the pagination according to the index 2.OCR missed 3.Pg-36 to 39,70 not clear 4.need to true copy sign on every page of annexure 5.court fee and welfare missed on vakatnama 6.ticket not allowed on content of vakalatnama	Vishisht

60	15/01/2025	Company Petition IB (IBC)	710102005322025		ATUL MITTAL VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	20/01/2025	No of objections 1.Service missed 2.case type wrong 3.main case not link 4.court fee missed @ rs 1	Udayan Khandelwal
61	15/01/2025	Company Petition IB (IBC)	710102005252025		FLUXLITE CO. LTD. VS KREATE LIGHTS PRIVATE LIMITED	IBC Under Sec 9	20/01/2025	No of objection 1.court fee missed 2.Pg-99 to 105 not clear 3.master data missed	Desai
62	15/01/2025	Company Petition IB (IBC)	710102005282025		ATUL MITTAL VS KREATE LIGHTS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	20/01/2025	&quot;No of objections 1.Service missed 2.case type wrong 3.main case not link 4.court fee missed @ rs 1&quot;	Udayan Khandelwal
63	15/01/2025	Company Petition IB (IBC)	710102005182025		KEDRION BIOPHARMA INDIA PRIVATE LIMITED VS KREATE LIGHTS PRIVATE LIMITED	IBC Section 59	20/01/2025	No of objections 1.Pg-73 to 78,80 to 84, not clear 2.date missed in vakalatnama 3.master data missed 4.court fee missed 5.	Sonali
64	16/01/2025	Company Petition IB (IBC)	710102005652025		GRACE ELECTRICAL & CONTRACTORS PRIVATE LIMITED VS FUTEK SHELTERS PRIVATE LIMITED	IBC Under Sec 9	22/01/2025	No of objections 1.Book marking missed according to the index with the pagination 2.	Sonali
65	16/01/2025	Company Petition IB (IBC)	710102005892025		INDO AUSTRIAN BUSINESS FORUM VS FUTEK SHELTERS PRIVATE LIMITED	IBC Section 59	22/01/2025	No of objections 1.Pg-31,33,34,144 not clear	Kunal
66	16/01/2025	Company Petition IB (IBC)	710102006712025		CENTRAL BANK OF INDIA LIMITED VS ARCHANA MEHTA	Section 95(1)	22/01/2025	&quot;No of objections 1.master data missed for pcl limited 2.ticket not allowed on content of vakalatnama &quot;	Prachi Johri
67	16/01/2025	Company Petition IB (IBC)	710102006672025		CENTRAL BANK OF INDIA LIMITED VS SURINDER MEHTA	Section 95(1)	22/01/2025	&quot;No of objections 1.master data missed for pcl limited 2.ticket not allowed on content of vakalatnama &quot;	Prachi Johri
68	16/01/2025	Company Petition IB (IBC)	710102006702025		CENTRAL BANK OF INDIA LIMITED VS ROHAN MEHTA	Section 95(1)	22/01/2025	No of objections 1.master data missed for pcl limited 2.ticket not allowed on content of vakalatnama	Prachi Johri
69	17/01/2025	Company Appeal(Companies Act)	710102006992025		CENTRAL BANK OF INDIA LIMITED VS ROHAN MEHTA	Sec 252 (3)	23/01/2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index numbering missed 4. counsel sign missed in vakaltanama and other side 5. petition every page sign missed 6. affidavit notary missed 7. vakaltanama counsel sign missed 8. Moa and Aoa missed 9. company master data missed 10. balance sheet missed 11. board resolution missed 12. stk 7 missed 13. proof of service missed 14. incomplete file	Ajay Singh
70	18/01/2025	Company Petition (Companies Act)	710102007382025		UNIQUE WASTE PROCESSING COMPANY LIMITED VS INDRAPRASTHA ENERGY & WASTE MANAGEMENT COMPANY PRIVATE LIMITED	Sec. 271-273	23/01/2025	no of objections 1.list of date of event missed, brief synopsis not added in index 3. section wrong in online portal 4. 3rs court fee missed in vakaltanama 5. Moa and Aoa missed 6. due to payment section 271	Wamika
71	18/01/2025	Company Petition IB (IBC)	710102007192025		ANN PROPERTIES PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	23/01/2025	No of objections 1.Service missed 2.court fee and date missed in vakalatnama	Prithu
72	17/01/2025	Intervention Petition (IBC)	710102007182025		SANDEEP GARG VS LAKSHDEEP INVESTMENTS AND FINANCE PVT. LTD.	Section 60(5)	21/01/2025	1. case type wrong. 2. section wrong. 3. date of events missing. 4. briefsynopsis missing.	Prachi Johri
73	17/01/2025	Company Petition IB (IBC)	710102006832025		TANUK PHARMA (INDIA) LIMITED VS LAKSHDEEP INVESTMENTS AND FINANCE PVT. LTD.	IBC Section 59	23/01/2025	No of objections 1.master data missed	Alok
74	21/01/2025	Company Petition IB (IBC)	710102008032025		KARNI TRADING COMPANY VS APOLLO GREEN ENERGY LIMITED	IBC Under Sec 9	28/01/2025	No objections 1.Book marking missed according to the index with the paginations 2.need to sign on every page of application 3.need to ntrue copy sign on every page of annexure 4.	Bhupendra singh
75	21/01/2025	Transfer Petition (IBC)	710102008202025		ARYAN ISPAT AND POWER PVT LTD VS DURGAPUR CORPORATION PVT LTD.	Rule16(d),NCLT Rules,2016 IBC	28/01/2025	No of objections 1.list of date and brief synopsis missed 2.case type wrong 3.	RAKESH KUMAR
76	21/01/2025	Company Petition (Companies Act)	710102008282025		SUDHAKARA INFRATECH PRIVATE LIMITED VS SJSC UNISON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/01/2025	no of objections 1. bookmarking are mandatory 2. in complete file	Shashank
77	22/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102008552025		WAGISHWARI ESTATES PRIVATE LIMITED VS SJSC UNISON PRIVATE LIMITED	Sec. 230-232, Sec 234	24/01/2025	no of objections 1. memo of parties, list of date, synopsis not added in bookmarking 2. OCR missing 3. Company master data missed	VAIBHAV
78	22/01/2025	Company Petition (Companies Act)	710102008632025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS NET4 NETWORK SERVICES LIMITED	Sec. 241(1)	23/01/2025		sfionclt
79	22/01/2025	Transfer Petition(Companies Act)	710102008672025		PAYSHARP PRIVATE LIMITED VS MR.PRAVEEN RAJA	Rule 11 of NCLT	24/01/2025	1. case type wrong.	LAW OFFICES OF
80	22/01/2025	Company Petition IB (IBC)	710102008492025		AASHI ENGINEERING TECH VS GARDENIA AIMS DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	28/01/2025	No of objections 1.pagination missed in index 2.need to sign on every page of application 3.Pg-37,49, not clear 4.court fee misse # rs 3 in vakalatnama	EKTA CHOUDHARY
81	22/01/2025	Contempt Petition (IBC)	710102008392025		RAKESH PRASAD KHANDELWAL VS BANK OF INDIA THROUGH BRANCH MANAGER	Application under any other provisions- IBC	28/01/2025	No of objections 1.section wrong in pdf and technically 2.list of date events and brief synopsis missed 3.	VISHAL
82	23/01/2025	Company Petition (Companies Act)	710102009042025		COIM INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec. 55(3)	28/01/2025	no of objection 1. due to payment section 48 2. all pages black shade and not proper scan	JATIN

83	23/01/2025	Company Petition IB (IBC)	710102008862025		SANJAY ARORA VS CANARABANK	Section 94(1)	28/01/2025	No of objections 1.Section 94(1) not mention in pdf 2.Pg-117 not clear 3.S.R no mention in FORMA 4.master data missed Frisco Fab Dying & Printing Pvt. Ltd. 5.	Anjaneya
84	22/01/2025	Transfer Petition (IBC)	710102008722025		AHMED BUHARI VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	28/01/2025	No objections 1.Book marking missed according to the index with the paginations 2.please merge pdf before upload 3.need to mtrue copy sign on every page of annexure 4.wrong file please do properly	Ranghasayee NRG
85	23/01/2025	Transfer Petition (IBC)	710102008782025		M/S. THERMO SYSTEMS PRIVATE LIMITED VS M/S.PRAKASH INDUSTRIES LIMITED	Rule16(d),NCLT Rules,2016 IBC	28/01/2025	No of objections 1.case type wrong 2.	SAURABH JAIN
86	23/01/2025	Company Petition IB (IBC)	710102008892025		SPACE WOOD FURNISHERS PRIVATE LIMITED. VS URBANAC PROJECTS PRIVATE LIMITED	IBC Under Sec 9	28/01/2025	No objections 1.Book marking missed according to the index with the paginations 2.Pg-38,42 to 53,63,81,93,94 to 115 not clear 3.reply missed for notice	ADV. ANUP
87	22/01/2025	Contempt Petition (IBC)	710102008382025		RAKESH PRASAD KHANDELWAL VS BANK OF INDIA THROUGH BRANCH MANAGER	Application under any other provisions- IBC	28/01/2025	&quot;No of objections 1.section wrong in pdf and technically 2.list of date events and brief synopsis missed 3.&quot;	VISHAL
88	22/01/2025	CP(AA) Merger and Amalgamation(Companies Act)	710102008642025		PROMPT STEELS PRIVATE LIMITED VS BANK OF INDIA THROUGH BRANCH MANAGER	Sec. 230-232 - Second Motion	28/01/2025	no of objection 1. bookmarking are mandatory 2. 136,631-645 page not clear and dim	Bunny
89	23/01/2025	Contempt Petition (IBC)	710102008802025		ARAMEX INDIA P:PRIVATE LIMITED VS INTARVO TECHNOLOGIES PRIVATE LIMITED	Sec 60(5)	28/01/2025	No objections 1.Brief synopsis missed 2.section wrong 3.	N.P Singh & Associates
90	23/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102009212025		ABILITIES INDIA PISTONS AND RINGS LIMITED VS INTARVO TECHNOLOGIES PRIVATE LIMITED	Sub-section (l) of section 230	24/01/2025	1. bookmarking not proper upload 2. 380-382 page not clear 3. 3rd volume index wrong	Mohit Singhal
91	22/01/2025	Company Petition IB (IBC)	710102008762025		HINDUSTAN BUILDCON PRIVATE LIMITED VS CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED	IBC under Sec 7	28/01/2025	No of objections 1.pagination missed in book marking 2.pagination wrong in pdf 3.Pg-106 to 127 not clear	Ajay Fatyal
92	26/01/2025	Company Petition (Companies Act)	710102009972025		MEENAKSHI GUPTA VS NEXELLECE CONSULTING SERVICES PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 166	28/01/2025	no of objections 1. 63,64,71,72,75,108,136, page not clear	PRATEEK
93	24/01/2025	Company Petition IB (IBC)	710102009502025		PUNJAB NATIONAL BANK VS SHRIRAM SKILL AND EDUCATION LIMITED	IBC under Sec 7	28/01/2025	No of objection 1.Pg-300 to 306,324 to 330 not clear 2.court fee missed in vaklatnala	SANTOSH KUMAR ROUT
94	24/01/2025	Company Appeal(Companies Act)	710102009392025		PUNJAB NATIONAL BANK VS SHRIRAM SKILL AND EDUCATION LIMITED	Sec 252 (3)	28/01/2025	no of objections 1. bookmarking not proper uploaded 2. OCR missing	Vishal
95	24/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102009592025		OASIS REALTORS PRIVATE LIMITED VS SHRIRAM SKILL AND EDUCATION LIMITED	Sec. 230-232 - Second Motion	28/01/2025	no of objections 1. first motion not link in second motion 2. kindly remove application and file separately	Ashish
96	24/01/2025	Company Petition IB (IBC)	710102009442025		MURTHAL AUTO PRIVATE LIMITED VS HYLEX HOME APPLIANCES INDIA PRIVATE LIMITED	IBC Under Sec 9	28/01/2025	No of objections 1.wrong file	Prateek Kushwaha
97	25/01/2025	Company Petition (Companies Act)	710102009952025		MONIKA GHEI VS MADHAV SARAN AGARWAL	Sec 425	28/01/2025	no of objections 1. contempt petition not link in main case 2. extra section remove 3. case type wrong 4. 1rs court fee missed in vakaltanama	Sandeep
98	25/01/2025	Company Petition (Companies Act)	710102009622025		NAVEEN JANGRA VS SKYTEX UNMANNED AERIAL SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29/01/2025	no of objections 1. 134-135,150-169 page not clear 2. company master data missed	SANJAY MISHRA
99	12/12/2024	Company Petition IB (IBC)	710102104962024		C S CONSTRUCTION COMPANY PRIVATE LIMITED VS CHANAKYA IAS ACADEMY PRIVATE LIMITED	IBC Under Sec 9	28/01/2025	No of objections 1.Pg-43,45,47,62 not clear 2.Court fee missed 3.	Kriti
100	22/01/2025	CA(A) Merger and Amalgamation(Companies Act)	710102008742025		URBAN INFRAVENTURES PRIVATE LIMITED VS CHANAKYA IAS ACADEMY PRIVATE LIMITED	Sec. 230-232, Sec 234	28/01/2025	no of objection 1. bookmarking numbering missed 2. pdf not open kindly upload proper	Mohit Agrawal
101	2/10/2024	Interlocutory Application (I.B.C)	710102084402024	COMPANY PETITION IB (IBC)/505(ND)2022	JAMMU AND KASHMIR BANK VS AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016,Sections 60(5)/Regulation 13	14/01/2025	1. page no. 57 to 59,66 to 70,75,89 are not clear.	Ashutosh
102	11/10/2024	Interlocutory Application (I.B.C)	710102087412024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTD. -ASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	20/01/2025	Remove Another PDFs memo of party missing and mention also index	Vikas Kumar

103	23/10/2024	Interlocutory Application (I.B.C)	710102092192024	COMPANY PETITION IB (IBC)/380(ND)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS KIRAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	27/01/2025	1.Voloume 2 not clear	MITAL AND MITAL
104	22/10/2024	Interlocutory Application (I.B.C)	710102091742024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	21/01/2025	1. memo of parties mismatch according your online portal correct your memo of party as per application contact to registry at room no 103	Jitesh Prakash Gupta
105	21/10/2024	Interlocutory Application (I.B.C)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Sec 60(5)	28/01/2025	1.case type wrong choose Interlocutory Application (I.B.C) 2. section wrong online as per pdf	SUMAN KUMAR
106	12/11/2024	Interlocutory Application (I.B.C)	710102095872024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS ROSEMARY BUILDHOME PRIVATE LIMITED	Sec 60(5)	16/01/2025	1. Page no. 44 are not clear. 2. Vakalatnama Missing 3. Attach affidavit of DEVENDRA SINGH	Shiv Mangal Sharma
107	12/11/2024	Interlocutory Application (I.B.C)	710102095862024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS KINGCUP CONSTRUCTION PRIVATE LIMITEDQ	Sec 60(5)	16/01/2025	1. Page no. 44 are not clear. 2. Vakalatnama Missing 3. Attach affidavit of DEVENDRA SINGH	Shiv Mangal Sharma
108	14/11/2024	Miscellaneous Application(Companies Act)	710102096122024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	24/01/2025	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages reminder 5	PRATIBHA
109	13/11/2024	Interlocutory Application (I.B.C)	710102096062024	COMPANY PETITION IB (IBC)/2460(ND)2019	XECUTE HR SOLUTIONS PVT LTD VS HDFC BANK LIMITED	Rule 11 of NCLT, 2016	22/01/2025	page no.28,55,64-65 not clear page	Irfan Ahmed
110	12/11/2024	Interlocutory Application (I.B.C)	710102095842024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA CHAUHAN VS SIDHARTHA GLOBAL PRIVATE LIMITED	Sec 60(5)	16/01/2025	1. Page no. 44 are not clear. 2. Vakalatnama Missing. 3. Mop mention in index	Shiv Mangal Sharma
111	12/11/2024	Interlocutory Application (I.B.C)	710102095832024	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA SINGH VS CSN ESTATE PRIVATE LIMITED	Section 60(5)	16/01/2025	1. Page no. 44 are not clear. 2. Vakalatnama missing. 3. Affidavit of DEVENDRA SINGH attach attach affidavit of SIDHARTH CHAUHAN but He is respondent	Shiv Mangal Sharma
112	9/11/2024	Interlocutory Application (I.B.C)	710102095712024	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR VS CSN ESTATE PRIVATE LIMITED	Application under any other provisions- IBC	28/01/2025	section and case type wrong sign and true copy missing	Shrey
113	13/11/2024	Interlocutory Application (I.B.C)	710102096052024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA CHAUHAN VS SHRI DEEPAK KUMAR GOYAL	Sec 60(5)	8/1/2025	1. need every page sign in application. 2. page no. 35,36,38 are not clear. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure. 5. remove double pagination.	Shiv Mangal Sharma
114	14/11/2024	Miscellaneous Application(Companies Act)	710102096132024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	24/01/2025	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. mention bookmarking with page numbering. 5. Pagination missing on pdf. 6. Sign missing on application pages. reminder 5	PRATIBHA
115	19/11/2024	Interlocutory Application (I.B.C)	710102098382024	COMPANY PETITION IB (IBC)/822(ND)2021	JAIPUR VIDYUT VITRAN NIGAM LIMITED VS STARLINK CALL CONCEPTS PRIVATE LIMITED	Sec 60(5)	23/01/2025	1.section wrong online as per pdf	ARURADHA UPADHYAY
116	20/11/2024	Interlocutory Application (I.B.C)	710102098772024	COMPANY PETITION IB (IBC)/350(PB)2021	DR SURENDRA TIWARI & ANR VS NILESH SHARMA INTERIM RESOLUTION PROFESSIONAL	Section 60(5)	17/01/2025	1. Bookmarking as per index with page number. 2.True copy sign missing on annexures. 3. Ticket paste on Vakalatnama blank side. 4. Remove another PDF	GAURAV MALHOTRA
117	30/11/2024	Interlocutory Application (I.B.C)	710102101722024	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRACON INDIA PVT. LTD	Sections 60(5)/Regulation 13	28/01/2025	page no.37,113 not clear page and date missing and court fee Rs 3 missing in vakalatnama	Deepanshu Badiwal
118	1/12/2024	Restoration Application (Companies Act)	710102101962024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Application under any other provisions	23/01/2025	1. Pdf not clear its blur. section wrong	ANAND
119	4/12/2024	Interlocutory Application (I.B.C)	710102102852024	COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK VS SEEMA MITTAL	Section 123	14/01/2025	1. Prayer missing make properly in page no 39 2. True copy sign missing in annexures	Prateek Kushwaha
120	6/12/2024	Company Appeal (IBC)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	28/01/2025	No of objection 1.need to true copy sign on every page of annexure 2.memo party missed 3.section wrong 4.court fee welfare missed on vakalatnama Note-please do properly file	Ananya Kukreti
121	8/12/2024	Interlocutory Application (I.B.C)	710102103922024	COMPANY PETITION IB (IBC)/282(ND)2023	C. L. SHARMA VS ANIL KUMAR	Sec 60(5)	28/01/2025	section wrong please choose section on online any other provision ibc	SHANKARI MISHRA
122	8/12/2024	Interlocutory Application (I.B.C)	710102103912024	COMPANY PETITION IB (IBC)/285(ND)2023	DEEPAK SHARMA VS ANIL KUMAR	Sec 60(5)	28/01/2025	1. Section wrong choose any other provisions IBC	SHANKARI MISHRA
123	13/12/2024	Restoration Application (Companies Act)	710102105362024	COMPANY APPEAL(COMPANIES ACT)/1126(ND)2017	INCOME TAX OFFICER VS REGISTRAR OF COMPANIES M/S AANCHAL PORTFOLIO SERVICES PVT. LTD	Rule 11 of NCLT	6/1/2025	1. page no. 38,39 are not clear.	PUNET
124	30/10/2024	Interlocutory Application (I.B.C)	710102093592024	COMPANY PETITION IB (IBC)/337(PB)2021	INDIAN BANK VS RAMAN GUPTA	Section 123	27/01/2025	1.section mention on page o 4 2.true copy sign missing on annexures	Amod
125	25/11/2024	Interlocutory Application (I.B.C)	710102099912024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RP OF M/S. MAGPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	27/01/2025	1. Page no 637, 651, 673, 693, 713, 732, 750, 755 not clear 2. Hindi Pages 687, 707, 746, 950, 951	Swetchha Mishra
126	16/12/2024	Interlocutory Application (I.B.C)	710102106162024	COMPANY PETITION IB (IBC)/470(ND)2017	MR. ATUL KUMAR SINGH VS M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17/01/2025	1. Fill all details in online portal.	PRABHAT KAUSHIK

127	23/11/2024	Interlocutory Application (I.B.C)	710102099352024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S. MAGPPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	9/1/2025	1. page no. 177 to 190,202 to 219,226,231,234,430 to 440,444 to 453,490,499,521 to 562,566,570,571,575 to 580,584,594 to 598,614,615,617,628,633,655,675,714,723,735 to 760,761 to 781 are not clear. 2. need to translate all Hindi pages.	Swechcha Mishra
128	18/12/2024	Interlocutory Application (I.B.C)	710102106712024	COMPANY PETITION IB (IBC)/1058(ND)2018	RED APPLE BUYERS WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS PRATEEK JAIN	Section 74	8/1/2025	1. pages 31 to 68 Hindi pages. 3. proof of service missing.	Abhishek
129	29/11/2024	Interlocutory Application (I.B.C)	710102101502024	COMPANY PETITION IB (IBC)/495(ND)2023	CATALYST TRUSTEESHIP LIMITED VS BCC INFRASTRUCTURES PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	28/01/2025	1 Applicant respondent or IAs title fill online as per mop 2. Sign missing on application pages 3.Court fees Rs 3 missing on Vakalatnama 4. Translate all Hindi pages 97 to 113. 5. Pagination wrong on PDF as per index.	Gaurav
130	20/12/2024	Interlocutory Application (I.B.C)	710102107232024	COMPANY PETITION IB (IBC)/764(ND)2023	MADASA KUMAR RESOLUTION PROFESSIONAL VS M/S. RALPH AGRICULTURE PVT LTD	Sec 30	22/01/2025	1. case type wrong. 2 memo party missing Note-please contact to registry regarding your file	chakiram nagarjunarao
131	20/12/2024	Interlocutory Application (I.B.C)	710102107252024	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS JAGTAR SINGH	Rule 11 of NCLT, 2016	23/01/2025	2. section wrong online as per pdf.	Kumar
132	20/12/2024	Interlocutory Application (I.B.C)	710102107262024	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS HARDEEP SINGH	Rule 11 of NCLT, 2016	23/01/2025	1. section wrong online as per pdf	Kumar
133	20/12/2024	Interlocutory Application (I.B.C)	710102107282024	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS UPKAR KAUR	Rule 11 of NCLT, 2016	23/01/2025	1. section wrong online as per pdf	Kumar
134	24/12/2024	Interlocutory Application (I.B.C)	710102108032024	COMPANY PETITION IB (IBC)/556(ND)2020	EPFO VS SH. RAJESH KUMAR PARAKH RP	Section 60(5)	24/01/2025	1. Notary missing. 2. Page no. 21,22 are not clear. need true and sign in annexure page.	Kanhaya
135	24/12/2024	Interlocutory Application (I.B.C)	710102108142024	COMPANY PETITION IB (IBC)/1248(PB)2018	EPFO VS SH. DEVENDRA SINGH RP	Sec 60(5)	24/01/2025	1. notary missing. in affidavit 2. need every page sign and true copy in annexure.	Kanhaya
136	25/12/2024	Interlocutory Application (I.B.C)	710102108312024	COMPANY PETITION IB (IBC)/657(ND)2024	CANARA BANK VS VINAY GUPTA	Rule 11 of NCLT, 2016	20/01/2025	1. section wrong online as per pdf 2. mention bookmarking with page numbering.	Saksham Mittal
137	24/12/2024	Interlocutory Application (I.B.C)	710102108182024	COMPANY PETITION IB (IBC)/513(ND)2022	ICONS PROJECTS INDIA PRIVATE LIMITED VS MR. DHANSHYAM KANTILAL PATEL RESOLUTION PROFESSIONAL OF SHIPRA ESTATE LIMITED	Sec 60(5)	20/01/2025	1. need to translate all hindi pages. 406 407	Sagar
138	26/12/2024	Interlocutory Application (I.B.C)	710102108572024	COMPANY PETITION IB (IBC)/3173(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS MR. HEMANT SETHI	Sec 60(5)	21/01/2025	1. fill all details in online portal. 2. date missing in vakalatnama.	SONAM
139	27/12/2024	Interlocutory Application (I.B.C)	710102108812024	COMPANY PETITION IB (IBC)/3173(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Sec 60(5)	21/01/2025	1. fill all details in online portal. 2. need every page sign in application. 3. date missing in vakalatnama.	SONAM
140	28/12/2024	Interlocutory Application (I.B.C)	710102108992024	COMPANY PETITION IB (IBC)/122(ND)2024	RAHUL JINDAL INTERIM RESOLUTION PROFESSIONAL FOR PAVNI (MP) SOLAR PRIVATE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Section 21/Regulation 17 (1)	28/01/2025	1. due payment section 18. contact to registry at room no 103	KARAN
141	3/1/2025	Interlocutory Application (I.B.C)	710102000682025	COMPANY PETITION IB (IBC)/331(PB)2024	NONA LIFESTYLE PRIVATE LIMITED VS DYNAMIC AURA LLP	Rule 11 of NCLT, 2016	6/1/2025	1. notary missing.	VINOD KUMAR
142	28/12/2024	Interlocutory Application (I.B.C)	710102108922024	COMPANY PETITION IB (IBC)/365(ND)2024	DEEPIKAR SINGH BEDI FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS DYNAMIC AURA LLP	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	27/01/2025	proof of service missing	BISHWA
143	24/10/2024	Interlocutory Application (I.B.C)	710102092462024	COMPANY PETITION IB (IBC)/337(PB)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS RAMAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	27/01/2025	1. Volume 2 not clear	MITAL AND MITAL
144	3/1/2025	Interlocutory Application (I.B.C)	710102000382025	COMPANY PETITION IB (IBC)/473(ND)2022	SHYAM BIHARI GOYAL VS MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	6/1/2025	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. main case wrong. 4. pagination missing. 5. memo of parties missing. 6. page no. 54 to 63 are not clear. 7. need every page sign and true copy in annexure. 8. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. 9. counsel sign missing in index. 10. OCR missing. 11. fill all details in online portal.	Gaurav Srivastava
145	3/1/2025	Interlocutory Application (I.B.C)	710102000452025	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST VS REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2025	1. memo of parties missing. 2. counsel sign missing in index and prayer. 3. need every page sign and true copy in annexure. 4. page no. 22 are wrong adjust. 5. vakalatnama compulsory. 6. mention bookmarking according your index with page numbering. 7. fill all details in online portal. 8. proof of service missing. 9. remove double pdf.	Gollamudi Sri Harsha Datta
146	4/1/2025	Interlocutory Application (I.B.C)	710102000882025	COMPANY PETITION IB (IBC)/334(ND)2024	MRS. NANDINI CHAUDHARY VS CANARA BANK	Rule 11 of NCLT, 2016	27/01/2025	online detail missing	Mayank Bhargava
147	3/1/2025	Interlocutory Application (I.B.C)	710102000372025	COMPANY PETITION IB (IBC)/495(ND)2023	NARESH KUMAR VS HARISH TANEJA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/1/2025	1. PDF not clear(122 to 63) 2. days mention in prayer.	VIDEH VAISH
148	3/1/2025	Interlocutory Application (I.B.C)	710102000362025	COMPANY PETITION IB (IBC)/551(ND)2023	BRJESH KUMAR TAMBER VS HARISH TANEJA	Section 21/Regulation 17 (1)	6/1/2025	1. 25Rs welfare and 3Rs court fee missing in vakalatnama.	Atul Bhatia

149	3/1/2025	Interlocutory Application (I.B.C)	710102000582025	COMPANY PETITION IB (IBC)/551(ND)2023	ANUJ MAHESHWARI VS HARISH TANEJA	Sec 30	6/1/2025	1. pdf not upload.	Pankaj
150	4/1/2025	Interlocutory Application (I.B.C)	710102000762025	COMPANY PETITION IB (IBC)/296(PB)2023	NIMBLE CREDIT COOPERATIVE SOCIETY LTD. VS BULLAND REALTORS PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	7/1/2025	1. memo of parties mismatch according your online portal. 2. every page sign in application. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure.	DILIP
151	4/1/2025	Interlocutory Application (I.B.C)	710102000712025	COMPANY PETITION IB (IBC)/354(PB)2021	DRISHTI INDIA LIMITED VS BULLAND REALTORS PRIVATE LIMITED	Section 60(5)	7/1/2025	1. memo of parties mismatch according your online portal. 2. need every page sign in application. 3. bookmarking compulsory with page numbering. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Anurag
152	2/1/2025	Restoration Application (IBC)	710102000172025	COMPANY PETITION IB (IBC)/334(ND)2018	ASHOK KUMAR JAIN VS ANIL KUMAR JAIN	Application under any other provisions- IBC	10/1/2025	1. NCLT order missing. 2. need true copy in annexure. 3. 15 Rs welfare fees missing on Vakalatnama	Apoorv Jain
153	3/1/2025	Interlocutory Application (I.B.C)	710102000672025	COMPANY PETITION IB (IBC)/677(ND)2021	ANIL TAYAL VS SHEO KUMAR SINGH	Section 105,112, 113	27/01/2025	1.Bookmaring as per index with page number as per index 2. OCR missing 3. Pagination Missing on index and pdf 4. memo of party missing	Shivani Jaiswal
154	3/1/2025	Interlocutory Application (I.B.C)	710102000332025	COMPANY PETITION IB (IBC)/470(ND)2022	MEERA GOYAL VS MADAN MOHAN DHUPAR	Rule 11 of NCLT, 2016	6/1/2025	1. fill all details in online portal. 2. main case wrong in pdf. 3. bookmarking compulsory with page numbering. 4. pagination missing. 5. memo of parties missing. 6. counsel sign missing index. 7. page no. 54 to 63 are not clear. 8. need every page sign and true copy in annexure. 9. 25Rs welfare fee and 3Rs court and date missing in vakalatnama. 10. OCR missing.	Gaurav Srivastava
155	17/07/2024	Interlocutory Application (I.B.C)	710102062032024	COMPANY PETITION IB (IBC)/1932(ND)2019	LIQUIDATOR VS POFISOR SERVICES PRIVATE LIMITED	Sec 60(5)	21/01/2025	1. memo of parties mismatch according your online portal correct your mop as per application ARUNESH KUMAR DUBEY should be applicant or Pofisor sERVICES PRIVATE LIMITED respondent in mop in pdf reminder 12 contact to registry at room no 103	ANAND
156	7/1/2025	Interlocutory Application (I.B.C)	710102001532025	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS POFISOR SERVICES PRIVATE LIMITED	Sec 30	8/1/2025	1. case type wrong. 2. pagination missing. 3. memo of parties missing. 4. need every page sign in application. 5. bookmarking compulsory with page numbering. 6. need every page sign and true copy in annexure. 7. vakalatnama compulsory. 8. fill all details in online portal. 9. remove double pdf.	SHANKARI MISHRA
157	3/1/2025	Interlocutory Application (I.B.C)	710102000282025	COMPANY PETITION IB (IBC)/34(ND)2022	ANIL TAYAL VS VIJAY KUMAR SINGH	Application under any other provisions- IBC	27/01/2025	1. Bookmarking as per index with page number 2. OCR missing 3. pagination missing on index or pdf 4.section fill online as per pdf	Shivani Jaiswal
158	7/1/2025	Interlocutory Application (I.B.C)	710102001582025	COMPANY PETITION IB (IBC)/413(ND)2020	INCOME TAX DEPARTMENT VS INCOME TAX DEPARTMENT	Section 60(5)	8/1/2025	1. memo of parties mismatch according your online portal. 2. case type wrong. 3. date of events missing. 4. briefsynosis missing. 5. vakalatnama compulsory.	Zehra Khan
159	7/1/2025	Interlocutory Application (I.B.C)	710102001802025	COMPANY PETITION IB (IBC)/417(ND)2021	PARSHVA PADMADHAR INFRASTRUCTURE VS INCOME TAX DEPARTMENT	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/1/2025	1. add respondent in online portal. 2. page no. 54 to 70 are not clear. 3. both application filed separately.	Shivraj Singh
160	7/1/2025	Interlocutory Application (I.B.C)	710102001592025	COMPANY PETITION IB (IBC)/79(ND)2022	ARJUN INDUSTRIES LIMITED VS JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED	Sections 60(5)/Regulation 13	24/01/2025	1. memo of parties mismatch according your online portal. 2. both file filed separately. 3. page no. 28 to 93 are not clear.	karunesh tandon
161	8/1/2025	Interlocutory Application (I.B.C)	710102002092025	COMPANY PETITION IB (IBC)/238(ND)2024	SARVESH KASHYAP IRP VS JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2025	1. prayer missing. 2. affidavit missing. 3. 1Rs court fee short in vakalatnama. 4. remove double pdf.	ARUN
162	8/1/2025	Interlocutory Application (I.B.C)	710102002162025	COMPANY PETITION IB (IBC)/967(PB)2018	LAVENDER INFRA PROJECTS PVT. LTD. VS ACREAGE PROPERTIES PVT. LTD.	Rule 11 of NCLT, 2016	9/1/2025	1. fill all details in online portal. 2. add respondent in memo of parties. 3. need every page sign and true copy in annexure. 4. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Aseem Atwal
163	8/1/2025	Interlocutory Application (I.B.C)	710102001862025	COMPANY PETITION IB (IBC)/810(ND)2021	STATE BANK OF INDIA VS ANURADHA SACHDEV	Section 123	27/01/2025	1. Page 141 to 250 not clear. 2. Welfare Rs 25 or Court Fees Rs3 missing. 3. OCR Missing	Harshit Khare
164	8/1/2025	Interlocutory Application (I.B.C)	710102002082025	COMPANY PETITION IB (IBC)/238(ND)2024	SARVESH KASHYAP IRP VS ANURADHA SACHDEV	Section 21/Regulation 17 (1)	9/1/2025	1. 1Rs court fee short in vakalatnama. 2. remove double pdf.	ARUN
165	8/1/2025	Interlocutory Application (I.B.C)	710102001992025	COMPANY PETITION IB (IBC)/238(ND)2024	SARVESH KASHYAP IRP VS ANURADHA SACHDEV	Section 21 (6A) (b) / Regulation 4A & 16A (2)	20/01/2025	1. remove double pdf.	ARUN
166	8/1/2025	Interlocutory Application (I.B.C)	710102001972025	COMPANY PETITION IB (IBC)/575(ND)2017	RAJNISH GUPTA VS M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 60(5)	15/01/2025	RAJNISH GUPTA double entry please remove from online portal	Karan Suneja
167	10/1/2025	Interlocutory Application (I.B.C)	710102002602025	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 60(5)	10/1/2025	1. Bookmarking as per index with page number 2. Remove double pdf 3. Pagination missing in index 4. Counsel sign missing in index or mop or prayer. 5. Notary missing. 6. True copy sign missing on annexures.	Pridhi Singla
168	10/1/2025	Interlocutory Application (I.B.C)	710102002942025	COMPANY PETITION IB (IBC)/1529(ND)2019	JAYESH SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/01/2025	1. pagination missing. 2. bookmarking compulsory with page numbering. 3. counsel sign missing in index and memo of parties and prayer. 4. remove respondent in online portal. 5. need every page sign in application. 6. notary missing. 7. vakalatnama compulsory.	SHIVAM SEHGAL
169	7/1/2025	Interlocutory Application (I.B.C)	710102001852025	COMPANY PETITION IB (IBC)/754(ND)2021	STATE BANK OF INDIA VS VIVEK SACHDEV	Section 123	27/01/2025	. section wrong in volume 1 index or mention also page no 6 .	Harshit Khare
170	10/1/2025	Interlocutory Application (I.B.C)	710102002632025	COMPANY PETITION IB (IBC)/138(ND)2024	MR. ARUNAVA SIKDAR RESOLUTION PROFESSIONAL LEGEND POWER PRIVATE LIMITED VS VIVEK SACHDEV	Section 12(2)	24/01/2025	DD NOT SUBMITTED	Ashu Kansal
171	10/1/2025	Interlocutory Application (I.B.C)	710102002652025	COMPANY PETITION IB (IBC)/138(ND)2024	MR. ARUNAVA SIKDAR RESOLUTION PROFESSIONAL LEGEND POWER PRIVATE LIMITED VS VIVEK SACHDEV	Section 21/Regulation 17 (1)	24/01/2025	DD NOT SUBMITTED	Ashu Kansal
172	10/1/2025	Interlocutory Application (I.B.C)	710102002892025	COMPANY PETITION IB (IBC)/967(PB)2018	M/S FAB REALCON PVT. LTD VS BOULEVARD PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	14/01/2025	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. bookmarking compulsory with page numbering. 4. 3Rs court fee missing in vakalatnama.	Arush Khanna



173	7/1/2025	Interlocutory Application (I.B.C)	710102001782025	COMPANY PETITION IB (IBC)/160(PB)2018	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS WHITE METALS LIMITED	Sec 60(5)	28/01/2025	1. Memo of parties mismatch according your online portal. 2. Vakalatnama compulsory. 3.Container Corporation of India only mention in IAs title in online portal or as a applicant side.	RISHI
174	10/1/2025	Interlocutory Application (I.B.C)	710102002932025	COMPANY PETITION IB (IBC)/1529(ND)2019	RAKESH KUMAR SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/01/2025	1. remove respondent in online portal. 2. need every page sign in application. 3. notary missing in affidavit. 4. bookmarking compulsory with page numbering. 5. counsel sign missing in prayer. 6. vakalatnama missing.	SHIVAM SEHGAL
175	10/1/2025	Company Application(Companies Act)	710102003422025	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGRAWAL JODHANI & CO.	Rule 11 of NCLT,Any other provision - Govt body	13/01/2025	memo party missing due payment other section 55 vakalna missing	sfionclt
176	10/1/2025	Company Application(Companies Act)	710102003432025	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Rule 11 of NCLT,Any other provision - Govt body	14/01/2025	1. memo of parties missing. 2. due payment section 55. 3. vakalatnama compulsory.	sfionclt
177	10/1/2025	Interlocutory Application (I.B.C)	710102003482025	COMPANY PETITION IB (IBC)/479(ND)2023	MANOJ KUMAR SALUJA VS MG MOBILES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	21/01/2025	bookmarking missing and memo party missing page no.2,3,6,8 not clear page	SNEHA BOTWE
178	10/1/2025	Company Application(Companies Act)	710102003472025	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MOHAN LAL AGARWAL & CO	Rule 11 of NCLT,Any other provision - Govt body	14/01/2025	1. memo of parties missing. 2. due payment section 55. 3. vakalatnama compulsory.	sfionclt
179	10/1/2025	Company Application(Companies Act)	710102003442025	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS S A R B & ASSOCIATES	Rule 11 of NCLT,Any other provision - Govt body	14/01/2025	1. memo of parties missing. 2. due payment section 55. 3. vakalatnama compulsory.	sfionclt
180	10/1/2025	Company Application(Companies Act)	710102003412025	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS SUNIL JAIN & CO.	Application under any other provisions ,Rule 11 of NCLT	14/01/2025	1. memo of parties missing. 2. due payment section 55. 3. vakalatnama compulsory.	sfionclt
181	11/1/2025	Interlocutory Application (I.B.C)	710102003902025	COMPANY PETITION IB (IBC)/2340(ND)2019	RASHMI MINTRI VS SUNIL JAIN & CO.	Application under any other provisions- IBC	23/01/2025	1. need every page sign and true copy in annexure.	Riya
182	10/1/2025	Interlocutory Application (I.B.C)	710102003342025	COMPANY PETITION IB (IBC)/23(ND)2025	AKHILESH KUMAR GUPTA VS SUNIL JAIN & CO.	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	15/01/2025	No of objections 1.list of date and events and brief synopsis missed 2.section wrong index 3.need to separately both Application and Final Report 4.master data missed	GAUTAM
183	11/1/2025	Interlocutory Application (I.B.C)	710102003642025	COMPANY PETITION IB (IBC)/157(PB)2021	AXIS BANK LIMITED VS SURENDRA RAJ GANG	Sections 60(5)/Regulation 13	22/01/2025	1. pdf not clear. 2. volume 1 separately index missing.	Avdshesh Bairwa
184	10/1/2025	Company Application(Companies Act)	710102003462025	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Rule 11 of NCLT,Any other provision - Govt body	14/01/2025	1. memo of parties missing. 2. due payment section 55. 3. vakalatnama compulsory.	sfionclt
185	13/01/2025	Interlocutory Application (I.B.C)	710102004282025	COMPANY PETITION IB (IBC)/1058(ND)2018	RED APPLE BUYERS, WELFARE ASSOCIATION SRA OF MANJU J HOMES INDIA LTD VS SHRI KRISHNA & 3 ORS	Section 74	15/01/2025	1. main case wrong. 2. section wrong. 3. need every page sign and true copy in annexure. 4. mention bookmarking according your index with page numbering. 5. need to translate all hindi pages. 6. page no. 56,57,72,73 are not clear. 7. pagination wrong in index. 8. date missing in vakalatnama.	Abhishek
186	13/01/2025	Interlocutory Application (I.B.C)	710102004552025	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS RAKESH GUPTA	Section 123	21/01/2025	1. IB not mention in main case. 2. bookmarking compulsory with page numbering. 3. pagination missing. 4. prayer missing. 5. vakalatnama compulsory. 6. file incomplete.	Harshit Gupta
187	13/01/2025	Interlocutory Application (I.B.C)	710102004542025	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS RISHI GUPTA	Section 123	21/01/2025	ib not mention in main case	Harshit Gupta
188	13/01/2025	Interlocutory Application (I.B.C)	710102004562025	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- SR FOILS & TISSUE LIMITED)	Section 123	21/01/2025	1. IB not mention in index. 3. prayer missing. 4. pagination missing. 5 date missing in vakaltnama	Harshit Gupta
189	14/01/2025	Interlocutory Application (I.B.C)	710102004652025	COMPANY PETITION IB (IBC)/59(ND)2024	MUDRAKSH INVESTFIN PRIVATE LIMITED VS MICA INDUSTRIES LIMITED & ANR.	Sec 60(5)	16/01/2025	PAGE NO.32,34,35, NOT CLEAR PAGE PAGE NO.47-48 HINDI PAGE	VARSHA
190	14/01/2025	Interlocutory Application (I.B.C)	710102004642025	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK VS MICA INDUSTRIES LIMITED & ANR.	Reg. 15 of IBB (Liq.) Regulation 2016	28/01/2025	case type wrong	ALOK KAUSHIK
191	13/01/2025	Company Appeal (IBC)	710102004442025	COMPANY PETITION IB (IBC)/449(PB)2019	SANJEEV TALWAR VS M/S PIYUSH COLONISERS LTD.	Sec 60(5)	28/01/2025	No of objections 1.case type wrong 2.pagination missed in book amrking 3.	Prabhat Kumar Rai
192	14/01/2025	Interlocutory Application (I.B.C)	710102004762025	COMPANY PETITION IB (IBC)/449(PB)2019	DEVVART RANA VS M/S PIYUSH COLONISERS LTD.	Regulation 30, CIRP Regulations, 2016	24/01/2025	wrong file please choose location h.d.b	Purti
193	14/01/2025	Interlocutory Application (I.B.C)	710102004932025	COMPANY PETITION IB (IBC)/1059(ND)2018	M/S. HT MEDIA LTD VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	21/01/2025	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 2. counsel sign missing in index.	Chaitanyashil
194	15/01/2025	Company Application(Companies Act)	710102005092025	COMPANY PETITION (COMPANIES ACT)/112(PB)2022	PRADEEP KUMAR AGGARWAL VS SPENG ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT	16/01/2025	SECTION NOT MENTION IN INDEX ALL APPLICANT AND RESPONDENT DETAIL NOT FILL ON ONLINE PORTAL	KNM & Partners
195	15/01/2025	Miscellaneous Application (IBC)	710102005442025	COMPANY PETITION IB (IBC)/875(PB)2020	SHALINI SINGH VS ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	16/01/2025	1. wrong filing.	KNM & Partners
196	15/01/2025	Interlocutory Application (I.B.C)	710102005462025	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS NARENDER KUMAR SHARMA RP OF MIST AVENUE PRIVATE LIMITED	Section 21 (6A) (b) / Regulation 4A & 16A (2)	16/01/2025	1. memo of parties mismatch according your online portal. 2. remove double pdf.	Ashish

197	14/01/2025	Interlocutory Application (I.B.C)	710102004992025	COMPANY PETITION IB (IBC)/431(ND)2019	COMMERCIAL TAXES DEPARTMENT VS NARENDER KUMAR SHARMA RP OF MIST AVENUE PRIVATE LIMITED	Section 60(5)	27/01/2025	1.OCR Missing. 2. Counsel details mention in memo of parties. 3.Applicant respondent fill online as per mop or mention in IAs titles. 4. Pages 32 33 40 41 42 not clear and cut. 5. Vakalatnama missing	Vidhan
198	16/01/2025	Interlocutory Application (I.B.C)	710102005912025	COMPANY PETITION IB (IBC)/718(ND)2022	MEGHA AGRAWAL VS NARENDER KUMAR SHARMA RP OF MIST AVENUE PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2025		Atul Bhatia
199	16/01/2025	Interlocutory Application (I.B.C)	710102006492025	COMPANY PETITION IB (IBC)/238(ND)2024	MR. SARVESH KASHYAP VS SHRI AMULYA _KUMAR MISHRA SUSPENDED DIRECTOR ANGLE INFRASTRUCTURE PRIVATE LIMITED	19(2)	22/01/2025	1. pagination missing. 2. mention bookmarking according your index with page numbering. 3. need every page sign and true copy in annexure.	RAKESH KUMAR
200	16/01/2025	Interlocutory Application (I.B.C)	710102006332025	COMPANY PETITION IB (IBC)/21(ND)2022	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MR. PRAVEEN KUMAR AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	21/01/2025	1. need every page sign in annexure. 2. page no. 746 are not clear. 3. need to translate all hindi pages.	Aishwarya
201	15/01/2025	Interlocutory Application (I.B.C)	710102005492025	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS NARENDER KUMAR SHARMA RP OF ANAND INFOEDGE PRIVATE LIMITED	Section 21/Regulation 17 (1)	16/01/2025	1. remove main case parties in online portal. 2. remove double pdf.	Ashish
202	16/01/2025	Interlocutory Application (I.B.C)	710102006512025	COMPANY PETITION IB (IBC)/951(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VS NARENDER KUMAR SHARMA RP OF ANAND INFOEDGE PRIVATE LIMITED	Application under any other provisions- IBC	18/01/2025	1. file incomplete.	ABHISHEK
203	16/01/2025	Interlocutory Application (I.B.C)	710102006282025	COMPANY PETITION IB (IBC)/787(PB)2024	RAHUL JINDAL VS SMT. SUCHETA SUDHIR MODAK	Application under any other provisions- IBC	24/01/2025	page no.132 not clear page	KARAN
204	16/01/2025	Interlocutory Application (I.B.C)	710102006552025	COMPANY PETITION IB (IBC)/947(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR SHAGUFTA KHAN VS SMT. SUCHETA SUDHIR MODAK	Application under any other provisions- IBC	18/01/2025	index missing bookmarking compulsory with page number ocr missing memo party missing welfare and court fee missing	ABHISHEK
205	17/01/2025	Interlocutory Application (I.B.C)	710102006742025	COMPANY PETITION IB (IBC)/306(ND)2022	EXERT BUILDCON PVT. LTD. & ANR VS PUSHPA BUILDERS LIMITED	Sections 60(5)/Regulation 13	27/01/2025	1. pagination missing on vol 2 index	Noopur Dubey Bansal
206	16/01/2025	Interlocutory Application (I.B.C)	710102006012025	COMPANY PETITION IB (IBC)/875(PB)2020	PURVANCHAL PROJECTS PRIVATE LIMITED VS PUSHPA BUILDERS LIMITED	Sec 60(5)	20/01/2025	1. fill all details in online portal. 2. need every page sign in application. 3. pagination wrong in index. 4. need to translate all hindi pages. 5. vakalatnama compulsory.	Prithu
207	16/01/2025	Interlocutory Application (I.B.C)	710102006582025	COMPANY PETITION IB (IBC)/950(PB)2020	ANIL KOHLI BANKRUPTCY TRUSTEE FOR FARAH KHAN VS PUSHPA BUILDERS LIMITED	Application under any other provisions- IBC	18/01/2025	1. file incomplete.	ABHISHEK
208	16/01/2025	Interlocutory Application (I.B.C)	710102006622025	COMPANY PETITION IB (IBC)/788(PB)2024	RAHUL JINDAL VS SMT. PARBATI SENGUPTA	Application under any other provisions- IBC	24/01/2025	page no. 135 not clear page	KARAN
209	16/01/2025	Interlocutory Application (I.B.C)	710102006232025	COMPANY PETITION IB (IBC)/139(ND)2023	MANISH AGARWAL VS RAJENDER PRASAD MITTAL	Application under any other provisions- IBC,Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	24/01/2025	64-72,76-77, not clear page	ARJUN
210	16/01/2025	Interlocutory Application (I.B.C)	710102006302025	COMPANY PETITION IB (IBC)/638(ND)2021	AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL IN THE MATTER OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED THROUGH MR. ANKIT GOEL VS MR. PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	28/01/2025	1. remove double pagination	SHALYA AGARWAL
211	17/01/2025	Interlocutory Application (I.B.C)	710102006962025	COMPANY PETITION IB (IBC)/468(PB)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	20/01/2025	1. mammo of parties mismatch according your online portal. 2. need every page sign in application.	SIDDHARTH SANGAL
212	16/01/2025	Interlocutory Application (I.B.C)	710102005962025	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR OF MK FURNICRAFT VS OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED	Reg. 15 of IBB (Liq.) Regulation 2016	24/01/2025	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Dhananjaya Sud

213	17/01/2025	Interlocutory Application (I.B.C)	710102006932025	COMPANY PETITION IB (IBC)/638(ND)2021	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS MR. PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	28/01/2025	1. Remove double pagination	SHALYA AGARWAL
214	17/01/2025	Interlocutory Application (I.B.C)	710102006972025	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS SHRI.VIBU VENKATSUBRAMANIAN	Section 105,112, 113	24/01/2025	1. memo of parties wrong entry in online portal.	Amit Sanduja
215	17/01/2025	Interlocutory Application (I.B.C)	710102007122025	COMPANY PETITION IB (IBC)/828(ND)2024	DCB BANK LTD VS DIVYARTH KUMAR	Rule 11 of NCLT, 2016	28/01/2025	1. memo of parties mismatch according your online portal.	HASHMAT NABI
216	16/01/2025	Interlocutory Application (I.B.C)	710102006692025	COMPANY PETITION IB (IBC)/417(ND)2021	PARSHVA PADMADHAR INFRASTRUCTURE VS MR. SAJJAN KUMAR DOKANIA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	18/01/2025	1. section wrong. 2. page no. 15 are wrong adjust.	Shivraj Singh
217	17/01/2025	Interlocutory Application (I.B.C)	710102007152025	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS SBS TRASPOLE LOGISTICS PVT LTD	Section 12(A) /Regulation 30A	28/01/2025	1. section not mention in index. 2. case type wrong. 3. need every page sign and true copy in annexure. 4 ocr and bookmarking with page number compulsory	Mohan Lal
218	17/01/2025	Interlocutory Application (I.B.C)	710102006822025	COMPANY PETITION IB (IBC)/710(PB)2019	JITENDRA KALRA VS RAJESH PROJECT (INDIA) PVT. LTD.	Sec 60(5)	28/01/2025	1. memo of parties missing attach but applicant respondent fill online as per mop	PARDEEP DAHIYA
219	18/01/2025	Company Application(Companies Act)	710102007242025	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PRADEEPKUMARSHAH VS PAW AN KUMAR SHAH	Rule 11 of NCLT	20/01/2025	1. NCLT order missing. 2. vakalatnama compulsory.	RAKESH KUMAR
220	18/01/2025	Interlocutory Application (I.B.C)	710102007282025	COMPANY PETITION IB (IBC)/05(ND)2019	JAYANTI JAIN VS DEEPAK KAPOOR	19(2)	28/01/2025	1. fill all details in online portal.	Samarendra
221	17/01/2025	Interlocutory Application (I.B.C)	710102007142025	COMPANY PETITION IB (IBC)/505(ND)2021	ASSET CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. SWATANTRA KUMAR SINGH RESOLUTION PROFESSIONAL MR. AMUL GABRANI	Section 60(5)	28/01/2025	1. Pages 41 42 not clear 2. need to translate all hindi pages. (181 182)	Vidhisha Haritwal
222	18/01/2025	Interlocutory Application (I.B.C)	710102007212025	COMPANY PETITION IB (IBC)/1529(ND)2019	SAMEER MAHAJAN VS PRABHAKAR KUMAR	Sections 60(5)/Regulation 13	22/01/2025	1. 3Rs court fee missing in vakalatnama.	Rajiv Malik
223	17/01/2025	Restoration Application (IBC)	710102006732025	COMPANY PETITION IB (IBC)/22(PB)2018	MRS. ZAINAB MALIK VS VALUE INFRACON BUYERS ASSOCIATION	Rule 11 of NCLT, 2016	21/01/2025	1. respondent not add in memo of parties. 2. NCLT order missing.	Mayank
224	17/01/2025	Interlocutory Application (I.B.C)	710102007112025	COMPANY PETITION IB (IBC)/364(ND)2024	LT.COL. HARDEEP SINGH BEDI (RETD) FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS NA	Rule 11 of NCLT, 2016	21/01/2025	1. memo of parties mismatch according your online portal. 2. proof of service missing.	BISHWA
225	18/01/2025	Restoration Application (IBC)	710102007302025	COMPANY PETITION IB (IBC)/1397(PB)2019	VOLGA ESTATES PRIVATE LIMITED VS NARENDER KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Rule 11 of NCLT, 2016	21/01/2025	1. case type wrong. 2. vakalatnama compulsory.	Aditya Nayyar
226	17/01/2025	Interlocutory Application (I.B.C)	710102007052025	COMPANY PETITION IB (IBC)/2561(ND)2019	BHARAT HEAVY ELECTRICALS LIMITED VS RAHUL JINDAL RESOLUTION PROFESSIONAL OF SINNAR THERMAL POWER LIMITED	Sec 60(5)	22/01/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. proof of service missing.	Akshay
227	18/01/2025	Interlocutory Application (I.B.C)	710102007432025	COMPANY PETITION IB (IBC)/461(PB)2017	CHITRA SARKAR VS SUKHDEV MADANI	Sec 60(5)	22/01/2025	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. bookmarking compulsory with page numbering. 5. vakalatnama compulsory. 6. OCR missing.	SAMANT
228	18/01/2025	Interlocutory Application (I.B.C)	710102007422025	COMPANY PETITION IB (IBC)/1333(ND)2018	RAJENDER KUMAR JAIN VS SUKHDEV MADANI	Sec 60(5)	22/01/2025	1. need every page sign and true copy in annexure.	Kushal
229	18/01/2025	Company Appeal (IBC)	710102007222025	COMPANY PETITION IB (IBC)/473(PB)2018	EMPLOYEE PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS SH. SANJAY GUPTA OFFICIAL LIQUIDATOR M/S CASE COLD ROLL FORMING LTD.	Sec 42	23/01/2025	No of objections 1.due payment for section-60(5) 2.Pg-43,45 not clear	Kaushik Kumar Dey
230	18/01/2025	Interlocutory Application (I.B.C)	710102007502025	COMPANY PETITION IB (IBC)/2688(ND)2019	AKJ METALS PRIVATE LIMITED (THROUGH ITS DIRECTOR: MR. RAM BILAS GARG) VS MR. BRJESH SINGH BHADURIYA RP OF RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Sec 60(5)	28/01/2025	1. section wrong online as per pdf 2. case type wrong. contact to registry ar room no 103	SWASTIKA
231	21/01/2025	Interlocutory Application (I.B.C)	710102008232025	COMPANY PETITION IB (IBC)/1756(PB)2018	M/S RGS DESIGN CONCEPTS VS MR. BRJESH SINGH BHADURIYA RP OF RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Application under any other provisions- IBC	23/01/2025	1. memo of parties missing. 2. fill all details in online portal. 3. section not mention in index. 4. need every page true copy in annexure. 5. bookmarking compulsory with page numbering. 6. vakalatnama compulsory.	AVTAR SINGH

232	19/01/2025	Interlocutory Application (I.B.C)	710102007622025	COMPANY PETITION IB (IBC)/585(ND)2023	CHAYA GUPTA VS MR. BRJESH SINGH BHADURIYA RP OF RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Section 21	22/01/2025	1. section wrong. 2. mention bookmarking according your index with page numbering.	RHYTHAM
233	16/07/2024	Interlocutory Application (I.B.C)	710102061422024	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS MR. BRJESH SINGH BHADURIYA RP OF RCI INDUSTRIES AND TECHNOLOGIES LIMITED	Rule 11 of NCLT, 2016	20/01/2025	no of objections 1. bookmarking as per index with page Nos 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. 25 Rs welfare 3 Rs court fess or date missing on Vakalatnama	ASHOK
234	20/01/2025	Interlocutory Application (I.B.C)	710102007742025	COMPANY PETITION IB (IBC)/654(PB)2019	VINAY JAIN VS VIVEK KUMAR	Sec 60(5)	23/01/2025	1. add all respondent in online portal. 2. need every page sign and true copy in annexure. 3. bookmarking compulsory with page numbering. 4. need every page sign in application. 5. OCR missing.	Ambuj Tiwari
235	20/01/2025	Interlocutory Application (I.B.C)	710102007752025	COMPANY PETITION IB (IBC)/1808(ND)2019	PRABHAT RANJAN SINGH VS VIVEK KUMAR	Regulation 44(2), Liquidation process Regulation, 2016	23/01/2025	1. section wrong. 2. mention bookmarking with page numbering.	Prabhat
236	19/01/2025	Interlocutory Application (I.B.C)	710102007632025	COMPANY PETITION IB (IBC)/838(PB)2024	MAVENT RESTRUCTURING SERVICES LLP VS NA	Application under any other provisions- IBC	22/01/2025	1. 1. remove main case parties in online portal.	Akhil
237	18/01/2025	Interlocutory Application (I.B.C)	710102007482025	COMPANY PETITION IB (IBC)/21(ND)2022	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MR. PRAVEEN KUMAR AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	22/01/2025	1. page no. 727,731,750 are not clear. 2. need to translate all hindi pages. 3. need every page sign in annexure.	SHALYA AGARWAL
238	19/01/2025	Interlocutory Application (I.B.C)	710102007582025	COMPANY PETITION IB (IBC)/837(PB)2024	MAVENT RESTRUCTURING SERVICES LLP VS NA	Application under any other provisions- IBC	22/01/2025	1. remove main case parties in online portal.	Akhil
239	19/01/2025	Interlocutory Application (I.B.C)	710102007662025	COMPANY PETITION IB (IBC)/839(PB)2024	MAVENT RESTRUCTURING SERVICES LLP VS NA	Application under any other provisions- IBC	22/01/2025	1.1. remove main case parties in online portal. 2. pagination missing.	Akhil
240	19/01/2025	Interlocutory Application (I.B.C)	710102007642025	COMPANY PETITION IB (IBC)/840(PB)2024	MAVENT RESTRUCTURING SERVICES LLP VS NA	Application under any other provisions- IBC	22/01/2025	1. remove main case parties in online portal.	Akhil
241	19/01/2025	Interlocutory Application (I.B.C)	710102007542025	COMPANY PETITION IB (IBC)/324(ND)2023	CONTEMPORARY EXPORTS LLP THROUGH MR. NEERAJ KUMAR JAIN VS MS. TARA KOCHHAR BATRA	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	22/01/2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. proof of service missing.	NEERAJ KUMAR JAIN
242	19/01/2025	Interlocutory Application (I.B.C)	710102007532025	COMPANY PETITION IB (IBC)/78(ND)2024	CONTINENTAL ENERGY SOLUTIONS VS C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/01/2025	1. wrong filling.	Umesh
243	21/01/2025	Interlocutory Application (I.B.C)	710102007962025	COMPANY PETITION IB (IBC)/585(ND)2024	PLAZA COMMERCIAL PRIVATE LIMITED VS MONA PORTFOLIO LIMITED	Section 21/Regulation 17 (1)	28/01/2025	1. section wrong. 2. memo of parties mismatch according your online portal.	Joel
244	19/01/2025	Interlocutory Application (I.B.C)	710102007692025	COMPANY PETITION IB (IBC)/97(ND)2024	MR. VIMAL KUMAR VS VIPUL GUPTA	Application under any other provisions- IBC	22/01/2025	1. section wrong.	SHIVAM
245	19/01/2025	Interlocutory Application (I.B.C)	710102007592025	COMPANY PETITION IB (IBC)/1291(PB)2018	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS MR VIVEK RAHEJA	Section 60(5)	22/01/2025	1. add all respondent in online portal.	BRAJA
246	20/01/2025	Interlocutory Application (I.B.C)	710102007842025	COMPANY PETITION IB (IBC)/293(PB)2021	ANIL KUMAR SINGHAL VS MR VIVEK RAHEJA	Regulation 44(2), Liquidation process Regulation, 2016	23/01/2025	1. section wrong. 2. case type wrong.	Avinash Kaur
247	21/01/2025	Company Application(Companies Act)	710102008022025	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	23/01/2025	1. add all respondent in online portal. 2. remove double pdf. 3. proof of service missing. 4. fill all details in online portal.	Avinash Kaur
248	20/01/2025	Company Application(Companies Act)	710102007812025	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS S A R B & ASSOCIATES	Application under any other provisions ,Rule 11 of NCLT	23/01/2025	1. According to the application memo party should be on top.	sfionclt
249	20/01/2025	Company Application(Companies Act)	710102007872025	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Application under any other provisions ,Rule 11 of NCLT	23/01/2025	1. According to the application memo party should be on top.	sfionclt
250	20/01/2025	Interlocutory Application (I.B.C)	710102007822025	COMPANY PETITION IB (IBC)/513(ND)2022	MR. GURPREET SINGH VS MR. DHANSHYAM PATEL	Sec 60(5)	23/01/2025	1. fill all details in online portal. 2. need to translate Hindi pages.	TARANG GUPTA
251	20/01/2025	Company Application(Companies Act)	710102007892025	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MOHAN LAL AGARWAL & CO	Application under any other provisions ,Rule 11 of NCLT	23/01/2025	1. According to the application memo party should be on top.	sfionclt
252	21/01/2025	Interlocutory Application (I.B.C)	710102008092025	COMPANY PETITION IB (IBC)/365(ND)2024	DEEPIKAR SINGH BEDI FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS MOHAN LAL AGARWAL & CO	Section 60(5)	23/01/2025	1. memo of parties missing.	BISHWA

253	21/01/2025	Interlocutory Application (I.B.C)	710102008162025	COMPANY PETITION IB (IBC)/918(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS MOHAN LAL AGARWAL & CO	Application under any other provisions- IBC	23/01/2025	1. bookmarking compulsory with page numbering. 2. need every page sign in application.	Richa Mishra
254	21/01/2025	Interlocutory Application (I.B.C)	710102008152025	COMPANY PETITION IB (IBC)/913(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS MOHAN LAL AGARWAL & CO	Application under any other provisions- IBC	23/01/2025	1. bookmarking compulsory with page numbering. 2. need every page sign in application.	Richa Mishra
255	21/01/2025	Interlocutory Application (I.B.C)	710102007942025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS MOHAN LAL AGARWAL & CO	Rule 11 of NCLT, 2016	23/01/2025	1. memo of parties missing. 2. need every page sign in application. 3. vakalatnama compulsory.	Rajiv Malik
256	19/01/2025	Interlocutory Application (I.B.C)	710102007702025	COMPANY PETITION IB (IBC)/293(ND)2022	MUDRAKSH INVESTFIN PRIVATE LIMITED VS MICA INDUSTRIES LIMITED & ORS.	Sec 60(5)	28/01/2025	1. fill all details in online portal.	VARSHA
257	21/01/2025	Interlocutory Application (I.B.C)	710102008012025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS POOJA MALHOTRA	Application under any other provisions- IBC	23/01/2025	1. remove main case parties in online portal. 2. remove double pagination. 3. remove double pdf.	Rajiv Malik
258	17/01/2025	Interlocutory Application (I.B.C)	710102006752025	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR IN THE CASE OF WOOLWAYS INDIA LIMITED VS RAKESH NAYAR	Sec 66(1)	21/01/2025	1. page no. 20 to 35,60,61,62,67,75,99,101,104, are not clear.	Sajeve Bhushan Deora
259	22/01/2025	Interlocutory Application (I.B.C)	710102008602025	COMPANY PETITION IB (IBC)/983(ND)2020	BISHWANATH TRADERS & INVESTMENT LTD. VS PRIMEX ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	24/01/2025	1. section not mention in index. 2. memo of parties mismatch according your online portal. 3. need every page sign in application. 4. counsel details missing in prayer. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. need every page sign and true copy in annexure.	Sastra Legal
260	22/01/2025	Interlocutory Application (I.B.C)	710102008482025	COMPANY PETITION IB (IBC)/446(ND)2017	NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/01/2025	1. case type wrong. 2. memo of parties mismatch according your online portal. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering.	Chamber of Advocate Rishi Kapoor
261	22/01/2025	Interlocutory Application (I.B.C)	710102008502025	COMPANY PETITION IB (IBC)/722(ND)2021	PIYUSH MOONA VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/01/2025	1. section wrong.	Gaurav Joshi
262	23/01/2025	Interlocutory Application (I.B.C)	710102008952025	COMPANY PETITION IB (IBC)/410(ND)2023	STATE BANK OF INDIA VS MANDER DAS JAIN	Section 123	28/01/2025	1. due payment section 121. 2. prayer missing. 3. notary missing. 4. page no. 27 are not clear. 5. need to translate all hindi pages.	Harshit Khare
263	16/01/2025	Interlocutory Application (I.B.C)	710102005942025	COMPANY PETITION IB (IBC)/811(ND)2022	ANKIT GOEL LIQUIDATOR OF SHEEN INDIA PRIVATE LIMITED VS MANDER DAS JAIN	Section 60(5)/Liq Regulation 35	27/01/2025	1. section wrong online as per pdf 2. mention bookmarking according your index with page numbering. 3. need every page sign and true copy in application.	SHALYA AGARWAL
264	21/01/2025	Interlocutory Application (I.B.C)	710102008082025	COMPANY PETITION IB (IBC)/811(ND)2022	RAKESH KUMAR GOEL VS MR. DEBASHIS NANDA	Sec 60(5)	23/01/2025	1. wrong jurisdiction.	Pankaj
265	21/01/2025	Interlocutory Application (I.B.C)	710102008142025	COMPANY PETITION IB (IBC)/925(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS MR. DEBASHIS NANDA	Application under any other provisions- IBC	23/01/2025	1. bookmarking compulsory with page numbering. 2. need every page sign in application.	Richa Mishra
266	22/01/2025	Interlocutory Application (I.B.C)	710102008512025	COMPANY PETITION IB (IBC)/527(PB)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS VINAY KUMAR SINGHAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	23/01/2025	1. need every page sign in application.	SIDDHARTH SANGAL
267	21/01/2025	Interlocutory Application (I.B.C)	710102008042025	COMPANY PETITION IB (IBC)/1081(PB)2020	KRISHAN KUMAR GUPTA VS CHD DEVELOPER	Sec 60(5),Rule 11 of NCLT, 2016	23/01/2025	1. application merge in one pdf. 2. need to translate all hindi pages. 3. memo of parties wrong. 4. page no. 55 to 62,64,65,66,67,68,78 are not clear.	Jivish Yadav
268	21/01/2025	Interlocutory Application (I.B.C)	710102008182025	COMPANY PETITION IB (IBC)/919(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS CHD DEVELOPER	Application under any other provisions- IBC	23/01/2025	1. bookmarking compulsory with page numbering. 2. need every page sign in application.	Richa Mishra
269	22/01/2025	Interlocutory Application (I.B.C)	710102008682025	COMPANY PETITION IB (IBC)/11(ND)2025	CENTRAL BANK OF INDIA VS BHAVYA GOLD PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/01/2025	1. main case missing in pdf. 2. section not mention in index. 3. add all respondent in online portal. 4. prayer missing. 5. volume 2,3 missing.	BINAY KUMAR MISHRA
270	22/01/2025	Interlocutory Application (I.B.C)	710102008662025	COMPANY PETITION IB (IBC)/306(ND)2022	VIRENDRA DUBEY VS PUSHPA BUILDERS LIMITED	Sections 60(5)/Regulation 13	24/01/2025	1. page no. 45,46,60,62,74,75,77 to 83,98,100 to 104,110 are not clear. 2. need to translate all hindi pages.	Noopur Dubey Bansal
271	22/01/2025	Interlocutory Application (I.B.C)	710102008572025	COMPANY PETITION IB (IBC)/446(ND)2017	NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/01/2025	1. case type wrong. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory.	Chamber of Advocate Rishi Kapoor
272	22/01/2025	Interlocutory Application (I.B.C)	710102008592025	COMPANY PETITION IB (IBC)/446(ND)2017	NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS IAP COMPANY PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/01/2025	1. fill all details in online portal. 2. need every page sign and true copy. 3. vakalatnama compulsory. 4. mention bookmarking with page numbering.	Chamber of Advocate Rishi Kapoor
273	23/01/2025	Interlocutory Application (I.B.C)	710102008942025	COMPANY PETITION IB (IBC)/568(ND)2024	HARJINDER SINGH IN THE MATTER OF PREET MOHAN SINGH VS IAP COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	28/01/2025	1. need every page sign and true copy in annexure.	PINKI
274	22/01/2025	Interlocutory Application (I.B.C)	710102008462025	COMPANY PETITION IB (IBC)/674(PB)2021	SANJIB KUMAR & ORS. VS DEVENDRA UMRao	Rule 11 of NCLT, 2016	24/01/2025	1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory. 3. mention bookmarking with page numbering.	Roshan Kumar

275	22/01/2025	Company Application(Companies Act)	710102008562025	COMPANY PETITION (COMPANIES ACT)/155(ND)2024	ROHIT ARORA VS XAPADS MEDIA PRIVATE LIMITED	Rule 11 of NCLT	24/01/2025	1. add all respondent in online portal. 2. need every page sign in application. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Akshay Joshi
276	22/01/2025	Company Application(Companies Act)	710102008422025	COMPANY PETITION (COMPANIES ACT)/112(PB)2022	PRADEEP KUMAR AGGARWAL VS SPENG ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT	24/01/2025	1. vakalatnama compulsory.	KNM & Partners
277	22/01/2025	Interlocutory Application (I.B.C)	710102008472025	COMPANY PETITION IB (IBC)/979(ND)2019	IPL HOME FINANCE LIMITED VS GUPTA MARRIAGE HALL PRIVATE LIMITED	Sec 60(5)	24/01/2025	1. section wrong. 2. page no. 14,15,16,47,50 are not clear.	Gulshan Kr.
278	22/01/2025	Company Application(Companies Act)	710102008452025	COMPANY PETITION (COMPANIES ACT)/41(ND)2022	PRADEEP KUMAR AGGARWAL VS MUNNI INVESTMENT PRIVATE LIMITED	Rule 11 of NCLT	24/01/2025	1. vakalatnama compulsory.	KNM & Partners
279	23/01/2025	Interlocutory Application (I.B.C)	710102009032025	COMPANY PETITION IB (IBC)/243(ND)2024	CA MAHESH AGARWAL INTERIM RESOLUTION PROFESSIONAL OF WEI LINTERTRADE PRIVATE LIMITED VS MUNNI INVESTMENT PRIVATE LIMITED	22(3)(b)	28/01/2025	1. prayer missing.	Dhruv Chawla
280	22/01/2025	Interlocutory Application (I.B.C)	710102008542025	COMPANY PETITION IB (IBC)/1768(ND)2018	AMITA JAIN VS CELESTIAL ESTATE PRIVATE LIMITED	Rule 154 (1)	24/01/2025	1. vakalatnama compulsory.	Navin
281	22/01/2025	Interlocutory Application (I.B.C)	710102008622025	COMPANY PETITION IB (IBC)/983(ND)2020	BISHWANATH TRADERS & INVESTMENT LTD. VS PRIMEX ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	24/01/2025	1. section not mention in index. 2. memo of parties mismatch according your online portal. 3. need every page sign in application. 4. counsel details missing in prayer. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. need every page sign and true copy in annexure.	Sastra Legal
282	23/01/2025	Interlocutory Application (I.B.C)	710102008912025	COMPANY PETITION IB (IBC)/20(ND)2022	MANISHA RANI VS ASHISH SINGH RESOLUTION PROFESSIONAL FOR M/S. FERROUS INFRASTRUCTURE PVT. LTD.	Sec 60(5)	28/01/2025	1. 25Rs welfare fee and 3Rs court missing in vakalatnama.	KARAN
283	22/01/2025	Interlocutory Application (I.B.C)	710102008612025	COMPANY PETITION IB (IBC)/983(ND)2020	BISHWANATH TRADERS & INVESTMENT LTD. VS PRIMEX ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	24/01/2025	1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. need every page sign in application. 4. counsel details missing in prayer. 5. need every page sign and true copy in annexure. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Sastra Legal
284	23/01/2025	Interlocutory Application (I.B.C)	710102008962025	COMPANY PETITION IB (IBC)/453(ND)2023	STATE BANK OF INDIA VS SANJAY GOEL	Section 123	28/01/2025	1. master index missing. 2. due payment section 121. 3. prayer missing. 4. page no. 27 are not clear. 5. need to translate all hindi pages. 6. notary missing.	Harshit Khare
285	23/01/2025	Review Application (IBC)	710102008852025	COMPANY PETITION IB (IBC)/3001(ND)2019	ASIAN GRANITO INDIA LIMITED VS CITY PRIDE BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	28/01/2025	1. case type wrong. 2. section wrong. 3. vakalatnama compulsory.	GAURAV DUA
286	23/01/2025	Interlocutory Application (I.B.C)	710102009012025	COMPANY PETITION IB (IBC)/934(PB)2018	VIKAS MALIK VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	28/01/2025	1. add all respondent in online portal.	Gautam Khurana
287	23/01/2025	Interlocutory Application (I.B.C)	710102008872025	COMPANY PETITION IB (IBC)/411(ND)2023	STATE BANK OF INDIA VS GOPAL SINGHAL	Section 123	28/01/2025	1. due payment section 121. 2. prayer missing. 3. page no. 27 are not clear. 4. need to translate all hindi pages.	Harshit Khare
288	23/01/2025	Interlocutory Application (I.B.C)	710102008972025	COMPANY PETITION IB (IBC)/451(ND)2023	STATE BANK OF INDIA VS SHUBHAM JAIN	Section 123	28/01/2025	1. due payment section 121. 2. prayer missing. 3. page no. 27 are not clear. 4. need to translate all hindi pages.	Harshit Khare
289	23/01/2025	Interlocutory Application (I.B.C)	710102008842025	COMPANY PETITION IB (IBC)/806(PB)2019	IRANI PROJECTS INDIA VS DEEPAK AGGARWAL	Section 60(5)	27/01/2025	1. vakalatnama compulsory.	udita singh
290	23/01/2025	Interlocutory Application (I.B.C)	710102008882025	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	28/01/2025	1. need true copy in annexure. 2. mention bookmarking with page numbering.	VIVEK RAJ
291	23/01/2025	Interlocutory Application (I.B.C)	710102009072025	COMPANY PETITION IB (IBC)/152(ND)2023	MPG REALTY PRIVATE LIMITED VS ADITYA BIRLA FINANCE LIMITED	Rule 11 of NCLT, 2016	28/01/2025	1. case type wrong. 2. NCLT order missing.	Siddharth Bhatli
292	24/01/2025	Interlocutory Application (I.B.C)	710102009302025	COMPANY PETITION IB (IBC)/588(ND)2024	ANJU AGARWAL VS ADITYA BIRLA FINANCE LIMITED	Application under any other provisions- IBC	28/01/2025	1. volume 1 separately index missing.	NIBRUTI SAMAL
293	23/01/2025	Interlocutory Application (I.B.C)	710102008822025	COMPANY PETITION IB (IBC)/310(ND)2019	LIFESTYLE FITNESS PRIVATE LIMITED VS MR.KAMAL AGGARWAL	Sec 60(5)	27/01/2025	1. need every page sign and true copy in annexure. 2. vakalatnama compulsory.	Apoorv Khator
294	22/01/2025	Interlocutory Application (I.B.C)	710102008752025	COMPANY PETITION IB (IBC)/74(ND)2022	TATA CAPITAL LIMITED VS RISHI PAL RUHL	Section 123	24/01/2025	1. fill all details in online portal. 2. section wrong. 3. volume 1,2,3,4,5,6 separately index missing. 4. page no. 280 to 652,742 are not clear. 5. need every page sign in annexure. 6. remove double pagination.	ARGUS PARTNERS
295	20/01/2025	Company Application(Companies Act)	710102007882025	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS SUNIL JAIN & CO.	Application under any other provisions ,Rule 11 of NCLT	23/01/2025	1. According to the application memo party should be on top.	sfionclt
296	23/01/2025	Interlocutory Application (I.B.C)	710102009162025	COMPANY PETITION IB (IBC)/1481(PB)2019	MR. AMIT LAKHOTIA VS RAM PHAL BHARDWAJ	Sec 60(5)	27/01/2025	1. vakalatnama compulsory.	Anish Gupta
297	21/01/2025	Interlocutory Application (I.B.C)	710102008102025	COMPANY PETITION IB (IBC)/920(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS RAM PHAL BHARDWAJ	Application under any other provisions- IBC	23/01/2025	1. bookmarking compulsory with page numbering. 2. need every page sign in application.	Richa Mishra
298	23/01/2025	Interlocutory Application (I.B.C)	710102009182025	COMPANY PETITION IB (IBC)/1481(PB)2019	MR. DUSHYANT SINGHAL VS RAM PHAL BHARDWAJ	Sec 60(5)	27/01/2025	1. vakalatnama compulsory.	Anish Gupta
299	23/01/2025	Interlocutory Application (I.B.C)	710102009172025	COMPANY PETITION IB (IBC)/1481(PB)2019	MR. BALRAJ VS RAM PHAL BHARDWAJ	Sec 60(5)	28/01/2025	1. vakalatnama compulsory.	Anish Gupta

300	21/01/2025	Interlocutory Application (I.B.C)	710102008122025	COMPANY PETITION IB (IBC)/916(PB)2022	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL VS RAM PHAL BHARDWAJ	Application under any other provisions- IBC	23/01/2025	1. bookmarking compulsory with page numbering. 2. need every page sign in application.	Richa Mishra
301	23/01/2025	Interlocutory Application (I.B.C)	710102008982025	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS SREI MULTIPLE ASSET INVESTMENT TRUST VISION INDIA FUND	Sec 60(5)	28/01/2025	1. pagination missing in index. 2. need every page sign in application. 3. bookmarking compulsory with page numbering. 4. need every page sign and true copy in annexure. 5. proof of service missing.	RANJAN
302	22/01/2025	Interlocutory Application (I.B.C)	710102008582025	COMPANY PETITION IB (IBC)/2068(ND)2019	RAJIV BAJAJ VS SREI MULTIPLE ASSET INVESTMENT TRUST VISION INDIA FUND	Application under any other provisions- IBC	23/01/2025	1. need every page sign and true copy in annexure. 2. bookmarking compulsory with page numbering.	RAJIV
303	22/01/2025	Company Application(Companies Act)	710102008402025	COMPANY PETITION (COMPANIES ACT)/38(ND)2022	PRADEEP KUMAR AGGARWAL VS SPARK ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT	23/01/2025	1. vakalatnama compulsory.	KNM & Partners
304	23/01/2025	Interlocutory Application (I.B.C)	710102009192025	COMPANY PETITION IB (IBC)/1481(PB)2019	JAYDEEP GUPTA VS RAM PHAL BHARDWAJ	Sec 60(5)	28/01/2025	1. vakalatnama compulsory.	Anish Gupta
305	23/01/2025	Interlocutory Application (I.B.C)	710102009082025	COMPANY PETITION IB (IBC)/238(ND)2024	MR. SARVESH KASHYAP INTERIM RESOLUTION PROFESSIONAL M/S ANGLE INFRASTRUCTURE PRIVATE LIMITED VS RAM PHAL BHARDWAJ	Section 22	28/01/2025	1. need every page sign and true copy in annexure.	RAKESH KUMAR
306	23/01/2025	Miscellaneous Application (IBC)	710102009152025	COMPANY PETITION IB (IBC)/27(ND)2023	HEMKUNT BUSINESS SOLUTIONS PRIVATE LIMITED VS HARISH CHANDER	Rule 11 of NCLT, 2016	28/01/2025	1. case type wrong. 2. due payment section 32. 3. IB not mention in main case. 4. mention bookmarking with page numbering. 5. remove double pdf.	Anil
307	23/01/2025	Interlocutory Application (I.B.C)	710102008932025	COMPANY PETITION IB (IBC)/757(ND)2022	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. VIBIN VINCENT RESOLUTION PROFESSIONAL OF MR. BHUPINDER SINGH SAWHNEY	Sec 60(5)	28/01/2025	1. remove double pagination. 2. pagination incomplete in pdf.	Vidhisha Haritwal
308	23/01/2025	Interlocutory Application (I.B.C)	710102009022025	COMPANY PETITION IB (IBC)/934(PB)2018	VIKAS MALIK VS PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	28/01/2025	1. add all respondent in online portal.	Gautam Khurana
309	23/01/2025	Interlocutory Application (I.B.C)	710102009252025	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Section 123	28/01/2025	1. section wrong. 2. volume 1,2,3 separately index missing. 3. need every page sign in application. 4. pagination wrong in pdf. 5. pagination missing. 6. need every page sign and true copy in annexure. 7. volume 4 missing. 8. file incomplete.	SIDDHARTH SANGAL
310	24/01/2025	Interlocutory Application (I.B.C)	710102009352025	COMPANY PETITION IB (IBC)/478(ND)2023	STATE BANK OF INDIA VS MADHU JAIN	Section 123	28/01/2025	1. due payment section 121. 2. prayer missing. 3. need to translate all hindi pages.	Harshit Khare
311	23/01/2025	Interlocutory Application (I.B.C)	710102009222025	COMPANY PETITION IB (IBC)/670(ND)2024	NONA LIFESTYLE PRIVATE LIMITED VS ZOMATO LIMITED	Rule 11 of NCLT, 2016	28/01/2025	1. memo of parties missing. 2. vakalatnama compulsory.	NILANSHU
312	24/01/2025	Interlocutory Application (I.B.C)	710102009372025	COMPANY PETITION IB (IBC)/104(PB)2018	ALKA SRIVASTAVA VS M/S PREMIA PROJECTS LTD	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	28/01/2025	1. remove main case parties in online portal. 2. page no. 33,34,35 are not clear.	Pooja Sagar
313	23/01/2025	Interlocutory Application (I.B.C)	710102009242025	COMPANY PETITION IB (IBC)/875(PB)2020	SHALINI SINGH VS ARENA SUPERSTRUCTURES PVT LTD	Sec 60(5)	28/01/2025	1. need every page sign in application. 2. vakalatnama compulsory. 3. need every page sign and true copy in annexure.	Pooja Sagar
314	24/01/2025	Interlocutory Application (I.B.C)	710102009412025	COMPANY PETITION IB (IBC)/452(ND)2023	STATE BANK OF INDIA VS PANKAJ JAIN	Section 123	28/01/2025	1. due payment section 121. 2. prayer missing. 3. need to translate all hindi pages.	Harshit Khare
315	23/01/2025	Interlocutory Application (I.B.C)	710102009282025	COMPANY PETITION IB (IBC)/779(PB)2022	DAUPHIN AKG HOTELS PRIVATE LIMITED VS DMI FINANCE PRIVATE LIMITED	Sec 60(5)	27/01/2025	1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Sumit Sinha
316	24/01/2025	Interlocutory Application (I.B.C)	710102009462025	COMPANY PETITION IB (IBC)/875(PB)2020	TIMES INNOVATIVE MEDIA LIMITED VS PURVANCHAL PROJECTS PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Sec 60(5)	28/01/2025	1. need every page sign and true copy in annexure.	Manish Kumar Srivastava
317	24/01/2025	Interlocutory Application (I.B.C)	710102009422025	COMPANY PETITION IB (IBC)/804(ND)2020	RR SECURITIES AND FINANCE PVT. LTD. VS ASTEROID SHELTERS HOMES PVT. LTD.	Sec 60(5)	27/01/2025	1. fill all details in online portal. 2. add all respondent in online portal. 3. need every page sign in application. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 5. need every page sign and true copy in annexure.	Paras
318	24/01/2025	Interlocutory Application (I.B.C)	710102009432025	COMPANY PETITION IB (IBC)/863(ND)2024	MEGHA AGRAWAL VS ASTEROID SHELTERS HOMES PVT. LTD.	Application under any other provisions- IBC	24/01/2025	SECTION WRONG	Atul Bhatia
319	25/01/2025	Company Application(Companies Act)	710102009842025	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	GLADE DEVELOPERS PRIVATE LIMITED VS REKHA SAXENA	Rule 11 of NCLT	28/01/2025	memo party mismatch	SONALI KARWASRA JOON
320	25/01/2025	Interlocutory Application (I.B.C)	710102009642025	COMPANY PETITION IB (IBC)/540(PB)2017	SU-KAM POWER SYSTEMS LIMITED VS M/S SURAJ UDYOG	Rule 11 of NCLT, 2016	28/01/2025	No of objections 1.Book marking missed according to the index with pagination 2.please fill all party in the portal from memo party	Bani Brar
321	24/01/2025	Interlocutory Application (I.B.C)	710102009532025	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. VS GAURAV KATIYAR	Sec 60(5)	28/01/2025	1. section wrong. 2. add applicant in online portal. 3. remove double pagination. 4. need to be affidavit for all applicant.	Eshna Kumar
322	23/01/2025	Interlocutory Application (I.B.C)	710102009292025	COMPANY PETITION IB (IBC)/765(ND)2022	SANDEEP GARG VS DMI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	28/01/2025	1. memo of parties missing. 2. main case wrong. 3. section wrong. 4. bookmarking compulsory with page numbering.	Sumit Sinha
323	24/01/2025	Interlocutory Application (I.B.C)	710102009572025	COMPANY PETITION IB (IBC)/1053(PB)2020	LEADING HOTELS LIMITED VS DMI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	28/01/2025	1. fill all details in online portal. 2. page no. 152,153,154,155,317,318 are not clear. 3. mention bookmarking with page numbering.	SACHIN

324	24/01/2025	Interlocutory Application (I.B.C)	710102009482025	COMPANY PETITION IB (IBC)/256(ND)2019	DHIRENDER NATH VS JC WORLD HOSPITALITY PRIVATE LIMITED	Section 60(5)	28/01/2025	1. fill all details in online portal. 2. volume 1 separately index missing. 3. section wrong in page no. 18. 4. need every page sign in application. 5. need to translate all hindi pages. 6. page no. 360,361,362,363,364 to 369,453 to 457 are not clear. 7. need every page sign and true copy in annexure. 8. bookmarking compulsory with page numbering. 9. OCR missing.	Anurag
325	24/01/2025	Interlocutory Application (I.B.C)	710102009402025	COMPANY PETITION IB (IBC)/555(PB)2021	ADITYA BIRLA FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Section 22	28/01/2025	1. remove main case parties in online portal. 2. vakalatnama compulsory.	Varun Kalra
326	24/01/2025	Interlocutory Application (I.B.C)	710102009562025	COMPANY PETITION IB (IBC)/526(ND)2024	MONIKA AGARWAL VS SEQUEL BUILDCON PRIVATE LIMITED	Section 21/Regulation 17 (1)	28/01/2025	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	KAMNA SINGH
327	25/01/2025	Interlocutory Application (I.B.C)	710102009672025	COMPANY PETITION IB (IBC)/378(PB)2019	SWATI MERCHANTS PRIVATE LIMITED & ORS VS AARCITY BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/01/2025	1. add all applicant in online portal. 2. need every page sign in application. 3. vakalatnama compulsory.	Atul Sharma
328	24/01/2025	Company Application(Companies Act)	710102009472025	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2024	SUNCITY MULTI PRODUCTS PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Rule 11 of NCLT	28/01/2025	1. page no. 3,6 are not clear.	NARESH
329	24/01/2025	Interlocutory Application (I.B.C)	710102009512025	COMPANY PETITION IB (IBC)/104(PB)2018	AMIT SRIVASTAVA VS M/S PREMIA PROJECTS LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	28/01/2025	1. remove main case parties in online portal. 2. page no. 30,33,35,36,37 are not clear. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Pooja Sagar
330	24/01/2025	Interlocutory Application (I.B.C)	710102009492025	COMPANY PETITION IB (IBC)/104(PB)2018	PAWAN KUMAR SINGAL INTERIM RESOLUTION PROFESSIONAL VS M/S PREMIA PROJECTS LTD	Section 12(A) /Regulation 30A	28/01/2025	1. main case not link. 2. counsel details missing in prayer.	VISHAL
331	24/01/2025	Interlocutory Application (I.B.C)	710102009542025	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. VS GAURAV KATIYAR	Sec 60(5)	28/01/2025	1. add all applicant in online portal. 2. need to be affidavit for all applicant.	Eshna Kumar
332	26-01-2025	0710102045692024(No.of Docs 2)	0710102045692024/4	COMPANY PETITION IB (IBC)/511(ND)2024	CANARA BANK VS. NIHARIKA GOEL	Section 95(1)	29-01-2025	no of objection 1. missed sign on index page 2. book marking mandatory as per index with pagination 3. need every page sign of reply 4 pagination missed in pdf 5 not verified affidavit	nishantgupta.adv
333	24-01-2025	0710102047352024(No.of Docs 2)	0710102047352024/3	COMPANY PETITION IB (IBC)/388(ND)2024	CENTRAL BANK OF INDIA VS. MRS. RADHIKA KANTIPADI	Section 95(1)	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. need every pages sign of reply 4. missed affidavit 5. need proof of service of as Gmail	shrutimunjal13
334	21-01-2025	0710102101042024(No.of Docs 1)	0710102101042024/1	INTERLOCUTORY APPLICATION (I.B.C)/6006(ND)2024	SATYENDRA SHARMA (IA U/S 66 OF IBC 2016, AVAIL HOLDING LTD)) VS. MONI	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	29-01-2025	no of objection 1. book marking mandatory as per index with pagination	Satyendra@1234
335	25-01-2025	0710102101522024(No.of Docs 2)	0710102101522024/1	INTERLOCUTORY APPLICATION (I.B.C)/5861(ND)2024	ASHISH AGARWAL	Section 105,112, 113	29-01-2025	no of objection 1. this is petition wrong file need to order as uploading as additional document	shubhangupta
336	25-01-2025	0710102101512024(No.of Docs 2)	0710102101512024/1	INTERLOCUTORY APPLICATION (I.B.C)/5847(ND)2024	ASHISH AGARWAL	Section 105,112, 113	29-01-2025	no of objection 1. wrong file this is petition	shubhangupta
337	23-01-2025	0710102103852024(No.of Docs 1)	0710102103852024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2024	KK SPUN INDIA LIMITED	Sec. 230-232, Sec 234	29-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Ahmed Chunawala & Co
338	24-01-2025	0710102048422024(No.of Docs 2)	0710102048422024/11	CONTEMPT PETITION(COMPANIES ACT)/12(ND)2024	GHANSHYAM DASS TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	29-01-2025	no of objection 1. need every pages sign of rejoinder 2. annexures page missed ocr 3 annexures pages missed sign with true copy	angpartners
339	26-01-2025	0710102012012024(No.of Docs 1)	0710102012012024/9	INTERLOCUTORY APPLICATION (I.B.C)/936(ND)2024	RANJAN CHAKRABORTI VSMR. SRIGOPAL CHOUDHARY ERSTWHILE RP	Sec 60(5)	29-01-2025	no of objection 1. ocr missed in pdf 2. compliance order which mention in pdf missed dated 21.10.2024	Pcoal_IRP
340	27-01-2025	0710102002702024(No.of Docs 8)	0710102002702024/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/5(ND)2024	PRADEEP KHATAR VS. TECHNO EASYCRETE PRIVATE LIMITED	Sec. 242(4)	29-01-2025	no of objection 1. all document filled separately in different slash number like petition rejoinder and any another document	pra24742018
341	24-01-2025	0710102041372021(No.of Docs 2)	0710102041372021/9	COMPANY PETITION IB (IBC)/350(PB)2021	AMIT JOSHI VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	29-01-2025	no of objection 1. blank page of proof of service	akshaygupta
342	25-01-2025	0710102050852024(No.of Docs 2)	0710102050852024/1	COMPANY PETITION IB (IBC)/694(PB)2024	THE CANARA BANK LIMITED VS. MOHENDER AGGARWAL	Section 95(1)	29-01-2025	no of objection 1. book marking mandatory as per index with pagination	krishenkumar
343	23-01-2025	0710102100392024(No.of Docs 1)	0710102100392024/1	COMPANY PETITION (COMPANIES ACT)/240(ND)2024	MEIDEN T&D (INDIA) LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	29-01-2025	no of objection 1. improper book marking as per index with pagination 2. missed counsel detail with sign on index pages 3 annexure page missed sign with true copy 4 file not uploaded 5. only proof of service uploaded	NKSLEGAL
344	26-01-2025	0710102017882023(No.of Docs 3)	0710102017882023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/82(ND)2023	SIPPY NAGAR VS. NEELAM SHARMA	Rule 11 of NCLT	29-01-2025	no of objection 1. double pagination in both volume 2. page no 173 to 197 wrong alignment of adjustment 3. page no 200 to 214 wrong alignment of adjustment	advpoonamanand
345	23-01-2025	0710102027072024(No.of Docs 2)	0710102027072024/8	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	28-01-2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf reply and annexures pages 3. book marking mandatory as per index with pagination	prashant.L&W
346	23-01-2025	0710102032642023(No.of Docs 1)	0710102032642023/93	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	28-01-2025	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhma
347	24-01-2025	0710102035832024(No.of Docs 2)	0710102035832024/3	COMPANY APPEAL(COMPANIES ACT)/95(ND)2024	MRS USHA SURI VS. REGISTRAR OF COMPANIES	Sec 252 (3),Sec 252 (3)	28-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. ocr missed in pdf 4 pagination missed in pdf	csshankarjha



348	24-01-2025	0710102011662023(No.of Docs 2)	0710102011662023/1	INTERLOCUTORY APPLICATION (LB.C)/929(ND)2023	MOHINDER SINGH VS. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	28-01-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatanama all of these	varshabanerjee
349	20-01-2025	0710102008132025(No.of Docs 1)	710102008132025	INTERLOCUTORY APPLICATION (LB.C)/437(PB)2025	SH. SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	28-01-2025	no of objection 1.wrong file this is application ,	Richamishra
350	24-01-2025	0710102006112025(No.of Docs 2)	0710102006112025/1	INTERLOCUTORY APPLICATION (LB.C)/386(ND)2025	ANURAG SHRIVASTAVA VS. COMMITTEE OF CREDITORS OF SITI BROADBAND SERVICES PVT. LTD.	Section 60(5)	28-01-2025	no of objection 1. Amended Memo of Parties which need nclt last compliance order 2. pagination missed in book marking as per index	Mayanprasad
351	24-01-2023	0710102008782023(No.of Docs 0)	0710102008782023/7	INTERLOCUTORY APPLICATION (LB.C)/987(ND)2023	ALLAHABAD BANK VSNIMITAYA HOTEL AND RESORTS LIMITED	Application under any other provisions- IBC	28-01-2025	no of objection 1.compliance with the Order dated 09.01.2025 which mention in index	
352	23-01-2025	0710102029962024(No.of Docs 1)	0710102029962024/11	COMPANY PETITION IB (IBC)/342(ND)2024	CREATIVE CAPITAL SERVICES LIMITED VS. EMM BEE FINCAP PRIVATE LIMITED	IBC under Sec 7	28-01-2025	no of objection 1. COMPLIANCE AFFIDAVIT DATED 22.01.2025 which mention in index	nakulgandhi
353	23-01-2025	0710102018832023(No.of Docs 2)	0710102018832023/9	INTERLOCUTORY APPLICATION (LB.C)/1358(ND)2023	DAULAT LEASING AND FINANCE PRIVATE LIMITED VSNIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	28-01-2025	no of objection 1. missed compliance with the Order dated 09.01.2025 which mention in index 2. missed ocr	Advmanujnagrath
354	23-01-2025	0710102039082022(No.of Docs 1)	0710102039082022/2	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. MR. BHAVINDER SINGH KHURANA	Section 95(1)	28-01-2025	no of objection 1. book marking mandatory as per index with pagination 3. 25 rs welfare fee missed on vakalatanama 3. 10 rs court fee paste on blank side of vakalatanama	richa777
355	25-01-2025	0710102050222022(No.of Docs 2)	0710102050222022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	28-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. mismatched document 3. dms show rejoinder and internal show reply 4 need to write reply cum affidavit in document type on dms portal	Amitabh Nii
356	22-01-2025	0710102058802024(No.of Docs 2)	0710102058802024/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/394(ND)2024	PANKAJ AGARWAL VS. SURYA MAINTENANCE AGENCY PRIVATE LIMITED & ORS	Sec. 244(1)	27-01-2025	no of objection 1. pagination missed in book marking as per index 2. need ocr of reply pages and annexures pages 3. 25 rs welfare fee missed on vakalatanama.	sigmalexjurix
357	22-01-2025	0710102090862024(No.of Docs 2)	0710102090862024/1	COMPANY PETITION IB (IBC)/726(PB)2024	NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED ,NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	27-01-2025	no of objection 1. missed compliance of order dated 16.12.2024 which mention in index 2. annexure page missed sign with true copy	nattasha.garg
358	22-01-2025	0710102084012024(No.of Docs 1)	0710102084012024/1	COMPANY PETITION IB (IBC)/712(ND)2024	SABARMATI AVIATION LEASING LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	27-01-2025	no of objection 1. pagination missed in book marking as index in both volume	adv.nikhiljain
359	22-01-2025	0710102090862024(No.of Docs 2)	0710102090862024/2	COMPANY PETITION IB (IBC)/726(PB)2024	NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED ,NEERAJ ARORA & ORS. VS. REAL TECH CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	27-01-2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 16.12.2024 which mention in index 2. annexures pages missed sign with true copy	nattasha.garg
360	22-01-2025	0710102005692024(No.of Docs 2)	0710102005692024/5	INTERLOCUTORY APPLICATION (LB.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	27-01-2025	no of objection 1. 3 rs court fee and 25 rs welfare fee missed on vakalatanama.	aakarshs@gmail.com
361	22-01-2025	0710102040052024(No.of Docs 3)	0710102040052024/5	COMPANY PETITION IB (IBC)/262(ND)2024	MR. ARUN KUMAR MISHRA VS. HINDUSTAN BUILDCON PRIVATE LIMITED	Section 94(1)	27-01-2025	no of objection 1. pagination missed in book marking as per index in volume 1 and volume 2 2 paste 2 rs court fee on blank side of vakalatanama. 3. not paste ticket on mid of vakalatanama. 4 page in volume 1 173 not seen visible	Ajay-Fatyal
362	21-01-2025	0710102033182024(No.of Docs 2)	0710102033182024/6	COMPANY PETITION IB (IBC)/269(ND)2024	BANK OF BARODA VS. MS NIHARIKA GOEL	Section 95(1)	27-01-2025	no of objection 1. missed sign on index pages 2. need every pages sign of reply 3 book marking mandatory as per index with pagination 4 not verified affidavit 5 blank page of proof of service 6 reply need proof of service	nishantgupta.adv
363	21-01-2025	0710102047332024(No.of Docs 2)	0710102047332024/2	COMPANY PETITION IB (IBC)/622(ND)2024	BANK OF INDIA LIMITED VS. SH. SANDEEP GUPTA	Section 95(1)	27-01-2025	no of objection 1. 1. Amendment of Prayer need nclt last compliance order	D68462023
364	23-01-2025	0710102079872024(No.of Docs 3)	0710102079872024/2	COMPANY PETITION IB (IBC)/674(ND)2024	AVIATOR ML 29641 LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	27-01-2025	no of objection 1. merged the vakalatanama. in reply pdf 2. page 19 not readable in pdf	adv.nikhiljain
365	17-01-2025	0710102081492024(No.of Docs 1)	0710102081492024/4	COMPANY PETITION IB (IBC)/720(ND)2024	DCB BANK VS. GENESIS INFRA TECH PRIVATE LIMITED	IBC under Sec 7	24-01-2025	no of objection 1. index page missed in pdf 2. 25 rs welfare fee and 3 rs court fee missed on vakalatanama. 3 date missed on vakalatanama 4. book marking mandatory as per index with pagination	akhil.shankhwar1
366	14-12-2020	0710102115612020(No.of Docs 0)	0710102115612020/14	INTERLOCUTORY APPLICATION (LB.C)/774(ND)2021	KRISHAN VRIND JAIN VSMAHESH KUMAR SINGH	Sec 43(1) r/w Sec 44 (1)	24-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply and annexures pages	
367	3/8/2023	0710102068042023(No.of Docs 0)	0710102068042023/2	INTERLOCUTORY APPLICATION (LB.C)/4357(ND)2023	SHAILENDRA KUMAR AGRAWAL VS. M/S TRIDENT HILLS PRIVATE LIMITED	Sec 60(5)	24-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed rejoinder and annexures pages	
368	21-01-2025	0710102027072024(No.of Docs 2)	0710102027072024/7	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	24-01-2025	no of objection 1. pagination missed in book marking as per index 2. ocr missed in reply and annexure 10 3. annexures pages missed sign with true copy	prashant.L&W
369	22-01-2025	0710102005692024(No.of Docs 2)	0710102005692024/4	INTERLOCUTORY APPLICATION (LB.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	24-01-2025	no of objection 1. 3 rs court fee and 25 welfare fee missed on vakalatanama.	aakarshs@gmail.com
370	16-01-2022	0710102004122022(No.of Docs 0)	0710102004122022/7	INTERLOCUTORY APPLICATION (LB.C)/280(ND)2022	ALANKIT FINSEC LIMITED VS. DEPUTY DIRECTOR OF ENFORCEMENT	Application under any other provisions- IBC	24-01-2025	no of objection 1. page no 7 to 87 pagination missed in pdf pages on the top of the header	

371	15-01-2025	0710102077342022(No.of Docs 1)	0710102077342022/9	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRA TECH LIMITED	Sec. 213	24-01-2025	No of objection 1.annexures pages missed sign with true copy of every pages	lexalliance,jitesh
372	18-01-2025	0710102077872022(No.of Docs 2)	0710102077872022/17	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	24-01-2025	No of objection 1. page no 16 to 31 not readable pages	ambu395
373	20-11-2018	0710102025472018(No.of Docs 0)	0710102025472018/1	COMPANY APPLICATION(IBC)/1004(ND)2018	ARUN AJWANI B.K. COAL FIELDS PRIVATE LIMITED	Sec. 12A	24-01-2025	No of objection 1.all files separately in different slash number	
374	16-01-2025	0710102079282019(No.of Docs 1)	0710102079282019/9	COMPANY PETITION (COMPANIES ACT)/73(ND)2019	NITIN SAWHNEY VS. SUPPLY CHAIN ANALYTICS AND TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	24-01-2025	no of objection 1. improper book marking mandatory as per index with pagination 2. 25 rs welfare fee and 3 rs court fee missed on vakalatnama. 3 index page need in book marking 4 book marking do as like index page in pdf 5 need sign of all advocate which mention in vakalatanama.	ajayyadav
375	11/9/2024	0710102078222024(No.of Docs 0)	0710102078222024/5	COMPANY PETITION (COMPANIES ACT)/170(ND)2024	VENKATESH COKE AND POWER LIMITED	Sub-Section (1) Of Section 66.	24-01-2025	no of objection 1. pagination missed in pdf index page	
376	21-09-2024	0710102081412024(No.of Docs 0)	0710102081412024/1	COMPANY PETITION (COMPANIES ACT)/195(ND)2024	DAYANIDHI ENTERPRISES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	24-01-2025	no of objection 1. pagination missed in book marking as per index 2. double pagination in pdf 3 need to write page no on the header of the pages 4 ocr missed in pdf	
377	25-03-2023	0710102028302023(No.of Docs 0)	0710102028302023/5	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2025	no of objection 1. missed ocr in reply and annexures pages	
378	7/1/2025	0710102079012024(No.of Docs 3)	0710102079012024/2	INTERLOCUTORY APPLICATION (LB.C)/4664(ND)2024	VUJAY KUMAR GUPTA	Application under any other provisions- IBC	24-01-2025	No of objection 1. missed master index in book marking 2. missed unit wise index in volume 1 3. Annexure-1 and Annexure-2 missed in book marking with pagination 4 page no 126 to 146 double pagination 5. Annexure 11 missed in book marking with pagination 6 Annexure 15 pagination missed in book marking	sumitsinha20
379	20-01-2025	0710102079012024(No.of Docs 3)	0710102079012024/3	INTERLOCUTORY APPLICATION (LB.C)/4664(ND)2024	VUJAY KUMAR GUPTA	Application under any other provisions- IBC	24-01-2025	no of objection 1. double pagination in pdf of volume 1 and 2 2. missed volume wise index in volume 2	sumitsinha20
380	11/7/2024	0710102058802024(No.of Docs 0)	0710102058802024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/394(ND)2024	PANKAJ AGARWAL VS. SURYA MAINTENANCE AGENCY PRIVATE LIMITED & ORS	Sec. 244(1)	24-01-2025	N O OF OBJECTION 1. PAGINATION Missed in book marking as per index 2.25 welfare fee missed on vakalatnama 3. missed ocr in reply and annexures pages	
381	22-01-2025	0710102023602024(No.of Docs 1)	0710102023602024/4	COMPANY PETITION IB (IBC)/364(ND)2024	LT.COL. HARDEEP SINGH BEDI (RETD) FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS. NA	Section 94(1)	24-01-2025	no of objection 1. Compliance Affidavit need nclt last compliance order	12806
382	18-01-2025	0710102093432023(No.of Docs 2)	0710102093432023/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	23-01-2025	no of objection 1. date missed on vakalatnama.	Shivananda@17
383	18-01-2025	0710102093432023(No.of Docs 2)	0710102093432023/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	23-01-2025	no of objection 1. date missed on vakalatanama.	Shivananda@17
384	9/1/2025	0710102094942024(No.of Docs 1)	0710102094942024/1	COMPANY PETITION (COMPANIES ACT)/220(ND)2024	PARMESH CONSTRUCTION COMPANY LIMITED VS. IIRF HOLDING V LIMITED	Sec. 58(3),Sec. 59,Application under any other provisions	23-01-2025	No of objection 1. book marking mandatory as per index with pagination	sd.batra
385	19-10-2024	0710102090912024(No.of Docs 0)	0710102090912024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2024	PERFECT RELATIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-01-2025	no of objection 1. page no 13 and 14 not readable	
386	23-05-2018	0710200417422018(No.of Docs 0)	0710200417422018/5	COMPANY PETITION (COMPANIES ACT)/195(ND)2018	M/S BK MUDGAL & ORS VS M/S APEX TUBES PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	23-01-2025	no of objection 1. only order uploaded 2. missed index 3. missed bookmarking	
387	17-01-2025	0710102097692019(No.of Docs 4)	0710102097692019/7	COMPANY APPLICATION(IBC)/891(ND)2019	ATUL KUMAR KANSAL VS. SAMYAK PROJECT PRIVATE	Sec. 45 (1)	23-01-2025	no of objection 1. index page sign of every volume at the place of counsel detail 2. page no 55 103 106 107 108 109 110 111 112 113 not readable in volume 1 3. need to write page no on translated page 4. 407 408 409 410 411 412 415 416 418 419 420 421 422 to 437 422 444 445 446 449 450 421 455 456 457 481 to 489 not readable pages in volume 2 5 page no 498 to 535 need sign with true copy in volume 2 6. page no 194 to 206 not readable page in volume 3 7 page no 230 to 239 not readable pages in volume 3 8 page no 225 to 262 not readable pages 9 page no 264 to 269 381 382 371 to 375 note if you have any doubt regarding these objection plz contact to nclt registry room no 103 Mr prashant kumar	Rashmi Chopra
388	8/1/2025	0710102090242022(No.of Docs 1)	0710102090242022/1	CONTEMPT PETITION (IBC)/2(ND)2023	RAKESH KUMAR JAIN VSP. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23-01-2025	Order Missed	mohit.nandwani
389	19-10-2024	0710102091012024(No.of Docs 0)	0710102091012024/2	INTERLOCUTORY APPLICATION (LB.C)/5298(ND)2024	ANUP KUMAR	Application under any other provisions- IBC	23-01-2025	1.affidavti missing in pdf.	
390	19-10-2024	0710102090982024(No.of Docs 0)	0710102090982024/2	INTERLOCUTORY APPLICATION (LB.C)/5801(ND)2024	ANUP KUMAR	Application under any other provisions- IBC	23-01-2025	1.affidavit missing in pdf.	
391	19-10-2024	0710102091022024(No.of Docs 0)	0710102091022024/3	INTERLOCUTORY APPLICATION (LB.C)/5281(ND)2024	ANUP KUMAR	Application under any other provisions- IBC	23-01-2025	1.affidavit missing in pdf.	
392	16-01-2025	0710102097712024(No.of Docs 2)	0710102097712024/2	INTERLOCUTORY APPLICATION (LB.C)/5655(ND)2024	SANDEEP GUPTA VS. VIKRAM KUMAR RP OF DHIR GLOBAL INDUSTRIA PVT LTD.	Sec 60(5)	23-01-2025	No of objection 1. Amended Memo of Parties in compliance with Hon \\\ble NCLT\\\s order. dated 08.01.2025 which mention in index	aviback@gmail.com
393	20-01-2025	0710102098302024(No.of Docs 3)	0710102098302024/3	COMPANY PETITION IB (INDIA)/807(ND)2024	KCL LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	23-01-2025	no of objection 1. both document file separately in different slash number 2. missed counsel detail on index page 3. missed order which mention in index	RIMPYJHA
394	22-11-2024	0710102099132024(No.of Docs 0)	0710102099132024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/63(ND)2024	MANISH AGARWAL VS. AARCITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Sec 30	23-01-2025	no of objection 1. missed ORDER DATED 10.12.2024 which mention in index	

395	18-01-2025	0710102090192024(No.of Docs 2)	0710102090192024/2	INTERLOCUTORY APPLICATION (LB.C)/5179(ND)2024	RUKMINI IRON PRIVATE LIMITED VS. INDIAN OVERSEAS BANK	Sec 60(5)	23-01-2025	no of objection 1.on this day_____ of _____ 2025. missed on VAKALATNAMA	arenesslaw
396	16-01-2025	0710102087282024(No.of Docs 2)	0710102087282024/4	COMPANY PETITION IB (IBC)/706(ND)2024	DEVYANI INTERNATIONAL LIMITED VS. B9 BEVERAGES LIMITED	IBC Under Sec 9	23-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. missed affidavit in rejoinder	satishrai
397	9/10/2024	0710102086772024(No.of Docs 0)	0710102086772024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/55(ND)2024	MANOHAR LAL VJ VS. GEPDEC INFRATECH LIMITED	Sec 30	23-01-2025	no of objection 1 Amended Memo of Parties need nclt last compliance order	
398	13-01-2025	0710102086132024(No.of Docs 1)	0710102086132024/3	TRANSFER APPLICATION (IBC)/79(PB)2024	ASHOK KRIPLANI VS. RAMANATHAN BHUVNESHWARI	Rule16(d),NCLT Rules,2016 IBC	23-01-2025	no of objection 1. Order dated 29/11/2024 which mention in index 2. pagination missed in book marking as per index	SHWETAM
399	7/10/2024	0710102085712024(No.of Docs 0)	0710102085712024/4	INTERLOCUTORY APPLICATION (LB.C)/5079(PB)2024	VINOD KUMAR CHAURASIA VS. NIRMALA INFRA DEVELOPERS LIMITED	Sec 60(5)	23-01-2025	no of objection 1. reply need every pages sign 2. 127 hindi page need english translate copy	
400	11/1/2025	0710102071192021(No.of Docs 1)	0710102071192021/4	INTERLOCUTORY APPLICATION (LB.C)/4576(PB)2021	VUENDER SHARMA VS. DEPUTY COMMISSIONER OF INCOME TAX INCOME TAX DEPARTMENT	Application under any other provisions- IBC	23-01-2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	SARCINFO09
401	16-01-2025	0710102081762024(No.of Docs 2)	0710102081762024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/351(ND)2024	MR. PADMANABH SINGH VS. MR JUSTICE SUDERSHAN KUMAR MISRA RETIRED	Rule 11 of NCLT	23-01-2025	no of objection 1. amended memo parties need nclt order 2. missed Order dated 26.11.2024 which mention in index 3. need every pages sign of pdf	monudcp
402	20-01-2025	0710102100812023(No.of Docs 2)	0710102100812023/6	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	23-01-2025	no of objection 1. book marking mandatory as per index with pagination	NCLTefilingSSK
403	20-01-2025	0710102037392024(No.of Docs 2)	0710102037392024/2	INTERLOCUTORY APPLICATION (LB.C)/3480(ND)2024	STATE BANK OF INDIA VS. RAKESH NAYAR	Sec 60(5)	23-01-2025	no of objection 1. missed AMENDED MEMO OF PARTIES need nclt last compliance order	sri8191
404	8/1/2025	0710102078902024(No.of Docs 2)	0710102078902024/5	INTERLOCUTORY APPLICATION (LB.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	23-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Advkirtibirua
405	20-01-2025	0710102100842023(No.of Docs 2)	0710102100842023/8	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	23-01-2025	no of objection 2. book marking mandatory as per index with pagination	NCLTefilingSSK
406	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/7	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	23-01-2025	no of objection 1. all respondent reply file separately in different slash number with proof of service along with every reply 2. also attached order with every reply	
407	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/6	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTCLTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	23-01-2025	no of objection 1 all rejoinders file separately in different slash number with order and proof of service also need separately of each rejoinder	
408	9/1/2025	0710102075682024(No.of Docs 2)	0710102075682024/3	INTERLOCUTORY APPLICATION (LB.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	23-01-2025	no of objection 1. need every pages sign of reply	utsavmukherjee
409	8/1/2025	0710102068022021(No.of Docs 2)	0710102068022021/11	COMPANY PETITION IB (IBC)/565(PB)2021	ENDLESS SERVICES PRIVATE LIMITED VS. SLR TECHINFRA PRIVATE LIMITED	IBC under Sec 7	23-01-2025	1.kindly file IA.	lokeshsharmalaw
410	23-11-2024	0710102099602024(No.of Docs 0)	0710102099602024/1	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	23-01-2025	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	
411	20-01-2025	0710102037382024(No.of Docs 2)	0710102037382024/2	INTERLOCUTORY APPLICATION (LB.C)/3478(ND)2024	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Sec 60(5)	23-01-2025	no of objection 1. missed AMENDED MEMO OF PARTIES need nclt last compliance order	sri8191
412	17-01-2025	0710102101232023(No.of Docs 1)	0710102101232023/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2023	PARSHAV INVESTMENT AND TRADING COMPANY LIMITED	Sec. 230-232 - Second Motion	23-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file uploaded	PLILLP
413	17-01-2025	0710102101232023(No.of Docs 1)	0710102101232023/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2023	PARSHAV INVESTMENT AND TRADING COMPANY LIMITED	Sec. 230-232 - Second Motion	23-01-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file	PLILLP
414	20-01-2025	0710102065382024(No.of Docs 3)	0710102065382024/2	INTERLOCUTORY APPLICATION (LB.C)/3829(ND)2024	MR MANOJ KUMAR ANAND LIQUIDATOR AVINASH EM PROJECTS PRIVATE LIMITED VS. MR SUDHIR KUMAR AWASTHI& ANR	Sec 66(1)	23-01-2025	no of objection 1. need every pages sign of reply	amrends
415	20-01-2025	0710102030432024(No.of Docs 2)	0710102030432024/3	COMPANY PETITION (COMPANIES ACT)/99(ND)2024	HARJIT KAUR CHAWLA VS. CHAWLA FUELS PRIVATE LIMITED	Sec. 241(1)	23-01-2025	no of objection 1. mismatched document of dms reply show in dms portal and internal show written submission 2. ocr need of written submission 3 book marking mandatory as per index with pagination	tegejet
416	20-01-2025	0710102007162024(No.of Docs 2)	0710102007162024/4	INTERLOCUTORY APPLICATION (LB.C)/1198(ND)2024	HARJIT SINGH AHLUWALIA & ORS. VS. UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL ADEL LANDMARKS)	Sec 60(5)	23-01-2025	no of objection 1. need every pages sign of amend memo parties 2. amended memo parties need nclt last compliance order	KKAMAL8090
417	20-01-2025	0710102013172024(No.of Docs 2)	0710102013172024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/68(ND)2024	SANJEEV DHINGRA VS. DHINGRA PROPERTIES PRIVATE LIMITED	Sec. 242(4)	23-01-2025	no of objection 1. need every pages sign of reply	ashwarya.sinha1984
418	20-01-2025	0710102107012023(No.of Docs 2)	0710102107012023/3	COMPANY PETITION IB (IBC)/99(ND)2024	NEMANI STEELS P LTD VS. VENKATESH INFRA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	23-01-2025	no of objection 1. missed order DATED 23.11.2024 which mention in index	akshatsingh7676

419	20-01-2025	0710102100832023(No.of Docs 2)	0710102100832023/6	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	23-01-2025	no of objection 1. book marking mandatory as per index with pagination	NCLTefilingSSK
420	17-11-2024	0710102097942024(No.of Docs 0)	0710102097942024/1	INTERLOCUTORY APPLICATION (L.B.C)/6052(ND)2024	ARUN GUPTA VS. DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	23-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
421	21-11-2024	0710102098952024(No.of Docs 0)	0710102098952024/1	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLY IMPEX PRIVATE LIMITED	IBC Under Sec 9	23-01-2025	no of objection 1. pagination missed in book marking as per index 2. hindi pages need english translated copy of page no 29 to 33	
422	10/1/2025	0710102097512024(No.of Docs 2)	0710102097512024/1	INTERLOCUTORY APPLICATION (L.B.C)/6196(ND)2024	MR. SIDHANT KAPOOR VS. MR. ATUL KANSAL RESOLUTION PROFESSIONAL	Sec 60(5)	23-01-2025	1.pagination missing in index.	nitesh@asalegal.in
423	28-12-2024	0710102108982024(No.of Docs 0)	0710102108982024/1	INTERLOCUTORY APPLICATION (L.B.C)/6304(ND)2024	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF IVR PRIME IT SEZ PVT. LTD	Sec 60(5)	23-01-2025	no of objection 1. amended memo parties need nclt last compliance order	
424	14-11-2024	0710102096672024(No.of Docs 0)	0710102096672024/2	COMPANY PETITION IB (IBC)/806(ND)2024	KUBER SHREE CONSTRUCTION CO. VS. GARDENIA INDIA LIMITED	IBC Under Sec 9	23-01-2025	no of objection 1. missed COMPLIANCE WITH ORDER DATED 1 3 11.12.2024 which mention in index	
425	19-01-2025	0710102000322025(No.of Docs 1)	0710102000322025/1	COMPANY PETITION (COMPANIES ACT)/9(ND)2025	ARVIND WALIA VS. KAMLAVALLABH DEVELOPERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	23-01-2025	No of objection 1. book marking mandatory as per index with pagination 2. 3 rs court fee missed on vakalatanama. 3. court fee not visible	chambersofmrityunjay
426	8/10/2018	0710102015832018(No.of Docs 0)	0710102015832018/10	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	ARUN MEHTA VS. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	Application under any other provisions	22-01-2025	no of objection 1. need to write &quot; rejoinder &quot; in document type in online portal 2. need every pages sign of rejoinder 3. Annexure 45 pages wrong alignment of pages	
427	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
428	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
429	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
430	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
431	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
432	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
433	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
434	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
435	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
436	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
437	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	

438	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
439	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
440	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
441	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
442	21-11-2022	0710102096352022(No.of Docs 0)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	22-01-2025	1.counsel details missing in index. 2.need all pages sign. 3.some pages not clear. 4.some pages Hindi mention English type copy.	
443	1/8/2023	0710102067402023(No.of Docs 0)	0710102067402023/3	INTERLOCUTORY APPLICATION (LB.C)/4078(ND)2023	BLUEFIREINFOTAX CONSULTANCY PVT. LTD. VS. VGA DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	22-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	
444	31-07-2023	0710102067172023(No.of Docs 0)	0710102067172023/5	COMPANY PETITION IB (IBC)/518(ND)2023	SCB STEELS PRIVATE LIMITED VS. NA	IBC Under Sec 10	22-01-2025	no of objection 1. mismatched pagination in book marking as pdf index	
445	3/10/2023	0710102084892023(No.of Docs 0)	0710102084892023/5	COMPANY PETITION IB (IBC)/689(ND)2023	FASHION SUITINGS PRIVATE LIMITED VS. SHRIYA OVERSEAS PRIVATE LIMITED	IBC under Sec 7	22-01-2025	no of objection 1. missed ocr page no 7 to 34 2. blank pages not allowed as proof of service 3 write on blank page &quot; proof of services not need &quot;.	
446	18-01-2025	0710102016772024(No.of Docs 2)	0710102016772024/5	COMPANY PETITION IB (IBC)/235(ND)2024	MIRCHI ARTS PRIVATE LIMITED	IBC Section 59	22-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and bookmarking also	FactumLegal
447	17-01-2025	0710102066232024(No.of Docs 1)	0710102066232024/5	INTERLOCUTORY APPLICATION (LB.C)/4401(ND)2024	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS. SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	22-01-2025	no of objection 1. book marking mandatory as per index with pagination 3. 3 rs court fee missed on vakalatnama. 4 pagination missed on index page and pdf also	KnKDelhi
448	9/7/2024	0710102058352024(No.of Docs 0)	0710102058352024/36	COMPANY PETITION IB (IBC)/427(ND)2024	GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED	IBC Under Sec 9	22-01-2025	no of objection 1. need to write &quot;affidavit&quot; at the place of &quot;proof of service&quot; in dms portal 2. missed sign with true copy of annexure page and also missed pagination in book marking of annexures pages	
449	14-01-2025	0710102083002024(No.of Docs 2)	0710102083002024/1	INTERLOCUTORY APPLICATION (LB.C)/5230(ND)2024	ASHOK KUMAR GULLA VS. PIYUSH GUPTA	Rule 11 of NCLT, 2016	22-01-2025	no of objection 1.Amended Memo of Parties need nclt last compliance order	Aditkhorana
450	7/11/2024	0710102094692024(No.of Docs 0)	0710102094692024/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/64(ND)2024	HARISH TANEJA (U/S30) VS. INCOME TAX DEPARTMENT	Sec 30	22-01-2025	no of objection 1. missed compliance of the order dated 17.12.2024 which mention in index 2. need every pages sign of Convenience Performa	
451	7/11/2024	0710102094692024(No.of Docs 0)	0710102094692024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/64(ND)2024	HARISH TANEJA (U/S30) VS. INCOME TAX DEPARTMENT	Sec 30	22-01-2025	no of objection 1. book marking mandatory as per index with pagination	
452	7/11/2024	0710102094722024(No.of Docs 0)	0710102094722024/2	INTERLOCUTORY APPLICATION (LB.C)/5639(ND)2024	GARIMA NAYYAR	Sec 60(5)	22-01-2025	1.bookmarking mandatory.	
453	7/11/2024	0710102094722024(No.of Docs 0)	0710102094722024/2	INTERLOCUTORY APPLICATION (LB.C)/5639(ND)2024	GARIMA NAYYAR	Sec 60(5)	22-01-2025	1.bookmarking mandatory.	
454	7/11/2024	0710102094722024(No.of Docs 0)	0710102094722024/2	INTERLOCUTORY APPLICATION (LB.C)/5639(ND)2024	GARIMA NAYYAR	Sec 60(5)	22-01-2025	1.bookmarking mandatory.	
455	7/11/2024	0710102094722024(No.of Docs 0)	0710102094722024/2	INTERLOCUTORY APPLICATION (LB.C)/5639(ND)2024	GARIMA NAYYAR	Sec 60(5)	22-01-2025	1.bookmarking mandatory.	
456	20-01-2025	0710102101602024(No.of Docs 1)	0710102101602024/1	INTERLOCUTORY APPLICATION (LB.C)/5763(ND)2024	EMERALD LANDS (INDIA) PVT. LTD. VS. BCRE INDIA PRIVATE LIMITED.	Sec 66(1)	22-01-2025	1.this document tracking report mismatch in pdf.	advkrishan
457	8/1/2025	0710102102082024(No.of Docs 2)	0710102102082024/1	INTERLOCUTORY APPLICATION (LB.C)/5783(ND)2024	M/S LAVENDER INFRAPROJECTS PVT. LTD. VS. PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	22-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. incomplete file uploaded	harneetsingh
458	4/12/2024	0710102102902024(No.of Docs 0)	0710102102902024/2	INTERLOCUTORY APPLICATION (LB.C)/5901(ND)2024	BRIGHT BUILDTECH PRIVATE LIMITED. VS. PRADEEP KUMAR KAUSHIK	Sec 60(5)	22-01-2025	no of objection 1. ocr missed in pdf 2. page no 2 6 hindi page need english translate copy 3. page no 5 7 9 10 11 13 15 17 19 21 22 25 27 29 45 46 47 48 49 52 53 56 are paper cutting not readable pages	
459	7/12/2024	0710102103652024(No.of Docs 0)	0710102103652024/2	INTERLOCUTORY APPLICATION (LB.C)/33(ND)2025	REKHA (PROPRIETOR OF SHRI KRISHAN NITIN KUMAR)	Sec 42,Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	22-01-2025	no of objection 1. book marking mandatory as per index with pagination	
460	17-12-2024	0710102106552024(No.of Docs 0)	0710102106552024/1	INTERLOCUTORY APPLICATION (LB.C)/6123(ND)2024	MR. ARVIND KUMAR INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	22-01-2025	no of objection 1. incomplete file uploaded 2. only order uploaded	

461	17-01-2025	0710102105032024(No.of Docs 2)	0710102105032024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/72(PB)2024	PUNIT HANDA	Sec 30	22-01-2025	no of objection 1. incomplete index 2. counsel detail missed on index page	advanshulsharma
462	8/1/2025	0710102104222023(No.of Docs 3)	0710102104222023/6	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	21-01-2025	no of objection 1. pagination missed in book marking as per index in both volume 2. reply need every pages sign 3. annexures pages missed sign with true copy 4. double pagination in pdf of volume 2	angadmehta
463	7/12/2024	0710102103652024(No.of Docs 0)	0710102103652024/1	INTERLOCUTORY APPLICATION (L.B.C)/33(ND)2025	REKHA (PROPRIETOR OF SHRI KRISHAN NITIN KUMAR)	Sec 42,Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	21-01-2025	1.bookmarking mandatory. 2.index missing in pdf.	
464	28-12-2023	0710102109952023(No.of Docs 0)	0710102109952023/2	TRANSFER PETITION(COMPANIES ACT)/43(PB)2023	EMBEE SOFTWARE PRIVATE LIMITED VS. SWASH CONVERGENCE TECHNOLOGIES LIMITED	Sec 433(e)/433(f) of CA 1956	21-01-2025	no of objection 1. wrong file	
465	5/12/2024	0710102103192024(No.of Docs 0)	0710102103192024/1	INTERLOCUTORY APPLICATION (L.B.C)/5845(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED (ACTING AS TRUSTEE FOR INDIA REAL ESTATE 2021 TRUST)) VS. SANTANU KUMAR GUPTA LIQUIDATOR OF SARE REALTY PROJECT PVT. LTD.	Sec 60(5)	21-01-2025	no of objection 1. reply need every pages sign 2. missed date on vakalatnama. 3. page no 111 wrong adjustment of page alignment 4. page no 43 78 85 86 font size small pages not readable	
466	16-01-2025	0710102057242024(No.of Docs 2)	0710102057242024/46	TRANSFER PETITION(COMPANIES ACT)/29(PB)2024	ATAMJIT SINGH AND ORS VS. SPORTS FIT WORLD PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-01-2025	no of objection 1. only order uploaded 2. file not uploaded	Sujeet Kumar
467	16-05-2023	0710102044442023(No.of Docs 0)	0710102044442023/16	COMPANY PETITION IB (IBC)/354(ND)2023	CLOUD RETAIL SOLUTIONS PRIVATE LIMITED VS. SANSPAREIL ENTERPRISES	IBC Under Sec 10	21-01-2025	NO OF OBJECTION 1. MISSED COUNSEL DETAIL ON INDEX PAGES and also page no 3 2. annexures pages missed sign with true copy 3. page no 79 to 89 missed ocr	
468	16-01-2025	0710102141762019(No.of Docs 2)	0710102141762019/11	COMPANY PETITION (COMPANIES ACT)/166(ND)2019	MR. PADMANABH SINGH VS. MRS. VIDYA SINGH	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-01-2025	no of objection 1. 1.AMENDED MEMO OF PARTIES need and missed AS PER ORDER DATED 26.11.2024 which mention in index	monudcp
469	16-01-2025	0710102055702024(No.of Docs 2)	0710102055702024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/384(ND)2024	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Rule 11 of NCLT	21-01-2025	no of objection 1. pagination missed in book marking as per index 2. application filled as a additional document need nclt last compliance order 3. application payable document of nclt	aniljain
470	17-01-2025	0710102047382023(No.of Docs 2)	0710102047382023/22	COMPANY PETITION IB (IBC)/390(PB)2023	ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	21-01-2025	no of objection 1. missed volume wise index in pdf of volume 1	wamikatrehan
471	5/4/2024	0710102028602024(No.of Docs 0)	0710102028602024/3	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	21-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	
472	5/3/2024	0710102020022024(No.of Docs 0)	0710102020022024/3	INTERLOCUTORY APPLICATION (L.B.C)/1319(PB)2024	MANINDRA KUMAR TIWARI VSJIGNESH PATEL INDULAL	Sec 66(1)	21-01-2025	no of objection 1. amended memo parties need nclt last compliance order	
473	31-03-2024	0710102027172024(No.of Docs 0)	0710102027172024/3	COMPANY PETITION (COMPANIES ACT)/132(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. PRATIBHA KAILASH	Sec. 140(5)	21-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatnama.	
474	13-06-2024	0710102051562024(No.of Docs 0)	0710102051562024/12	COMPANY PETITION IB (IBC)/401(PB)2024	CANARA BANK VS. ADITYA KEJRIWAL	Section 95(1)	21-01-2025	no of objection 1. missed COMPLIANCE OF ORDER DATED 08.01.2025 which mention in index	
475	8/1/2025	0710102104222023(No.of Docs 3)	0710102104222023/6	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	21-01-2025	no of objection 1. pagination missed in book marking as per index in both volume 2. reply need every pages sign 3. annexures pages missed sign with true copy 4. double pagination in pdf of volume 2	angadmehta
476	25-11-2024	0710102099922024(No.of Docs 0)	0710102099922024/2	RESTORATION APPLICATION (IBC)/137(ND)2024	SHASHI BHUSHAN NAGAR VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	21-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. 3 rs court fee and 25 rs welfare fee missed on vakalatnama.	
477	16-01-2025	0710102004342024(No.of Docs 1)	0710102004342024/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/20(ND)2024	MR. SHAILENDRA SINGH VS. MR MANOJ CHAUDHARY	Application under any other provisions	20-01-2025	No of objection 1. book marking mandatory as per index with pagination 2. need to write &quot; reply affidavit&quot; at the place of &quot; affidavit &quot; in dms portal 3. missed proof of service	shankarimishra
478	17-01-2025	0710102014762024(No.of Docs 2)	0710102014762024/3	INTERLOCUTORY APPLICATION (L.B.C)/782(ND)2024	VIBIN VINCENT	Application under any other provisions- IBC	20-01-2025	no of objection 1. index page missed sign at the place of counsel detail 2. page no 6 missed sign and ocr 3. page no 10 not readable	Vidhisha
479	30-11-2024	0710102101642024(No.of Docs 0)	0710102101642024/1	INTERLOCUTORY APPLICATION (L.B.C)/5879(ND)2024	AYYAGARI VISWANADHA SARMA VS. INDUSIND BANK LTD.	Sec 60(5)	17-01-2025	no of objection 1. missed Compliance Order dated 17.12.2024 which mention in index	
480	4/1/2025	0710102001162025(No.of Docs 0)	0710102001162025/1	INTERLOCUTORY APPLICATION (L.B.C)/154(ND)2025	SANJAY MEHRA VS. AVDHESH MITTAL	Application under any other provisions- IBC	16-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 2. index page missed in book marking	
481	14-08-2023	0710102070512023(No.of Docs 0)	0710102070512023/88	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	CITICORP INTERNATIONAL LIMITED VS. SHIV-VANI OIL & GAS EXPLORATION -SERVICES LIMITED	Sec 433(e)/433(f) of CA 1956	16-01-2025	no of objection 1. wrong file as additional document 2. this is petition	
482	23-11-2019	0710102153652019(No.of Docs 0)	0710102153652019/18	COMPANY APPLICATION(IBC)/2648(PB)2019	VJENDER SHARMA VS. MR. AMIT BASIA	Sec 43(1) r/w Sec 44 (1)	16-01-2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	
483	21-12-2019	0710102170852019(No.of Docs 0)	0710102170852019/4	COMPANY APPLICATION(IBC)/50(PB) 2020	VJENDER SHARMA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	Application under any other provisions- IBC	16-01-2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	

484	25-12-2024	0710102108262024(No.of Docs 0)	0710102108262024/1	INTERLOCUTORY APPLICATION (LB.C)/114(ND)2025	PAWAN K GOEL	Sec 60(5)	16-01-2025	1.incomplete file.	
485	25-12-2024	0710102108292024(No.of Docs 0)	0710102108292024/1	INTERLOCUTORY APPLICATION (LB.C)/112(ND)2025	PAWAN K GOEL	Sec 60(5)	16-01-2025	1.incomplete file.	
486	14-01-2025	0710102058542023(No.of Docs 2)	0710102058542023/9	INTERLOCUTORY APPLICATION (LB.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	16-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. page no 8 not readable and missed page no on this page 3 hindi pages need english translated copy in pdf 4 annexures pages missed sign with true copy	sangeeta233
487	14-01-2025	0710102024502024(No.of Docs 2)	0710102024502024/3	INTERLOCUTORY APPLICATION (LB.C)/1620(ND)2024	SHIV SHANKAR BANSAL VS. ANSHUL GUPTA	Sec 60(5)	16-01-2025	no of objection 1. reply need every pages sign	PIYUSH_BERWAL
488	1/4/2024	0710102027402024(No.of Docs 0)	0710102027402024/5	COMPANY PETITION IB (IBC)/383(ND)2024	CENTRAL BANK OF INDIA VS. SURENDER KUMAR BANSAL	Section 95(1)	16-01-2025	no of objection 1. 1 rs court fee missed on vakalatnama 2. missed 2 client sign on vakalatnama	
489	18-12-2024	0710102106842024(No.of Docs 0)	0710102106842024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-01-2025	1.wrong file.	
490	15-01-2025	0710102027712024(No.of Docs 2)	0710102027712024/7	INTERLOCUTORY APPLICATION (LB.C)/1727(ND)2024	MANOJ KULSHRESHTHA VS. DEPUTY COMMISSIONER OF INCOME TAX	Sec 60(5)	16-01-2025	no of objection 1. missed sign of every pages of reply 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	9899393420
491	15-01-2025	0710102029292020(No.of Docs 1)	0710102029292020/10	COMPANY PETITION IB (IBC)/722(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BHAVNESH KANWAR	Section 95(1)	16-01-2025	no of objection 1. missed counsel detail of RESOLUTION PROFESSIONAL on index page and the last page of written submission 2. pagination missed in book marking as per index	rajeshramani2407
492	12/12/2024	0710102104742024(No.of Docs 0)	0710102104742024/1	COMPANY PETITION IB (IBC)/855(ND)2024	NRTU FOUNDATION ,NRTU FOUNDATION ,NRTU FOUNDATION ,NRTU FOUNDATION	IBC Section 59	16-01-2025	no of objection 1. page no 10 to 67 need ocr 2. page no 29 30 58 wrong alignment of page adjustment	
493	14-01-2025	0710102029292020(No.of Docs 1)	0710102029292020/8	COMPANY PETITION IB (IBC)/722(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BHAVNESH KANWAR	Section 95(1)	16-01-2025	No of objection 1. index page missed in pdf 2. index page missed in book marking 3 missed pagination in book marking 4 counsel detail missed at the last page of written submission . 5 page no missed in pdf pages	rajeshramani2407
494	17-05-2020	0710102060482020(No.of Docs 0)	0710102060482020/2	INTERLOCUTORY APPLICATION (LB.C)/2460(PB)2020	HDFC BANK LTD. VS. MS. NISHA MALPANI	Sec 60(5)	16-01-2025	no of objection 1. annexures pages missed sign with true copy	
495	7/9/2020	0710102085872020(No.of Docs 0)	0710102085872020/7	INTERLOCUTORY APPLICATION (LB.C)/3645(PB)2020	VJENDER SHARMA VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	16-01-2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	
496	9/1/2025	0710102050502024(No.of Docs 2)	0710102050502024/8	COMPANY PETITION IB (IBC)/348(ND)2024	MK JIAN VS. KRRISH REALTECH PVT LTD	IBC under Sec 7	16-01-2025	no of objection 1. only order uploaded 2. incomplete file 3. affidavit missed 4. book marking mandatory as per index with pagination	DhruvPande9
497	14-01-2025	0710102105442020(No.of Docs 1)	0710102105442020/5	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	NIHO CONSTRUCTION VS. HEMANT KHANDELWALHEMANT KHANDEWAL	Rule 11 of NCLT	16-01-2025	no of objection 1 COMPLIANCE THE ORDER DATED 04/09/2024 missed in pdf which mention in index	shankarimishra
498	18-12-2024	0710102106842024(No.of Docs 0)	0710102106842024/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2024	SURAJ HINGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-01-2025	no of objection 1. wrong file 2. this is petition	
499	9/1/2025	0710102063222024(No.of Docs 2)	0710102063222024/3	COMPANY PETITION IB (IBC)/619(ND)2024	M/S WOOD CRAFT FURNISHERS VS. TEN ON TEN HABITAT PRIVATE LIMITED	IBC Under Sec 9	16-01-2025	no of objection 1. reply need every pages sign 2. annexures pages missed sign with true copy	Rohit@089
500	15-07-2024	0710102060532024(No.of Docs 0)	0710102060532024/6	INTERLOCUTORY APPLICATION (LB.C)/4905(ND)2024	VISHAL CHUGH VS. PURVANCHAL PROJECTS PVT. LTD	Sec 60(5)	16-01-2025	1.need every pages sign and true copy in Annexure.	
501	13-01-2025	0710102075732023(No.of Docs 3)	0710102075732023/4	INTERLOCUTORY APPLICATION (LB.C)/5153(ND)2023	BRJESH SINGH BHADAURIYA VSRAJIV GUPTA	Sec 66(1)	16-01-2025	no of objection 1. wrong mention type copy page no on translated copy in volume 1 2. page 79 to 82 missed ocr in volume 1 3. mention the original page no on translated copies in volume 1 4 double pagination in pdf of volume 1 and 2 5 missed original page of translated copy of 45 to 60 in volume 1 6 mention wrong page no of original page of this translated copy of page no 81 to 83 in volume 1 7 in volume 2 mention wrong page no of original page of this translated copy of page no 97 to 104	agslegal
502	12/1/2025	0710102065462024(No.of Docs 2)	0710102065462024/2	INTERLOCUTORY APPLICATION (LB.C)/4657(ND)2024	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 121(1)	16-01-2025	1.document file name is wrong upload in pdf.	legal.bajaj
503	12/1/2025	0710102065492024(No.of Docs 2)	0710102065492024/2	INTERLOCUTORY APPLICATION (LB.C)/4659(ND)2024	STATE BANK OF INDIA VS. SURJEET SINGH	Section 121(1)	16-01-2025	1.document file name is wrong upload in pdf. (WS filed in wrong heading - reply)	legal.bajaj
504	14-01-2025	0710102065822024(No.of Docs 1)	0710102065822024/1	CONTEMPT PETITION(COMPANIES ACT)/16(ND)2024	KRISHNA KHANDELWAL AND ANR VS. NIHO CONSTRUCTION LIMITED	Sec 425	16-01-2025	no of objection 1.DATED 03.09.2024 missed which mention in index 2. need to write rejoinder affidavit in dms portal 3. rejoinder need proof of service	shankarimishra
505	12/9/2024	0710102078902024(No.of Docs 0)	0710102078902024/3	INTERLOCUTORY APPLICATION (LB.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	16-01-2025	no of objection 1.bookmarking mandatory. 2.need all pages ocr.	
506	10/1/2025	0710200411692017(No.of Docs 7)	0710200411692017/21	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAYER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	16-01-2025	No of objection 1. not readable page 317 357 514 2. please mention type copy no on original page which you have to be translated 3. not ocr page 509 514 559 568 618 4 amended memo parties need nclt last compliance order	mohit.nandwani
507	12/9/2024	0710102078902024(No.of Docs 0)	0710102078902024/4	INTERLOCUTORY APPLICATION (LB.C)/4933(ND)2024	WEST END EDUCATIONAL AND WELFARE SOCIETY VS. MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD.	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	16-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	

508	10/9/2024	0710102078082024(No.of Docs 0)	0710102078082024/1	TRANSFER APPLICATION (IBC)/72(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED ,SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED ,SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED ,SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule16(d),NCLT Rules,2016 IBC,Rule16(d),NCLT Rules,2016 IBC	16-01-2025	no of objection 1. book marking mandatory as per index with pagination	
509	13-01-2025	0710102075852024(No.of Docs 2)	0710102075852024/3	INTERLOCUTORY APPLICATION (LB.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	16-01-2025	no of objection 1. 3 rs court fee missed on vakalatnama.	utsavmukherjee
510	29-02-2024	0710102018812024(No.of Docs 0)	0710102018812024/3	COMPANY APPEAL(COMPANIES ACT)/42(ND)2024	DREAMLAND BUILDTech PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	16-01-2025	no of objection 1. index page missed in book marking 2. page no 11 to 16 missed in true copy 3. annexures pages missed sign with true copy	
511	14-01-2025	0710102412432017(No.of Docs 1)	0710102412432017/16	COMPANY PETITION IB (IBC)/227(PB)2017	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec 9	16-01-2025	no of objection 1. index page missed in book marking as per index 2. CO. PETITION NO.____ OF 2017 3. paste welfare ticket on blank side of vakalatnama 4. missed 3 rs court fee on vakalatnama 5. book marking mandatory as per index with pagination	prashantmehta
512	20-02-2024	0710102016102024(No.of Docs 0)	0710102016102024/5	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	16-01-2025	no of objection 1. delete blank one side of two pages 2 missed order dated 02.09.2024 which mention index	
513	11/1/2025	0710102426212018(No.of Docs 1)	0710102426212018/66	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONNGE INDUSTRIES LIMITED	IBC under Sec 7	16-01-2025	1.some pages is not clear. 2.proof of service missing.	dk.sood@yahoo.com
514	10/1/2025	0710102114992019(No.of Docs 2)	0710102114992019/16	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	16-01-2025	no of objection 1.pagination missing in bookmarking. 2.index missing in pdf. 3.need every pages sign. 4.welfare 25rs court fee 3rs in vakalatnama.	adv_sksingh
515	7/1/2025	0710102001842025(No.of Docs 0)	0710102001842025/1	INTERLOCUTORY APPLICATION (LB.C)/184(ND)2025	SANJAY MEHRA RESOLUTION PROFESSIONAL OF AVDESH MITTAL VS. IIFL HOME FINANCE LTD	Rule 11 of NCLT, 2016	16-01-2025	no of objection 1 index page missed in pdf 2. index page missed in book marking 3. book marking mandatory as per index with pagination	
516	9/1/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2025	1.wrong file.	ip_vivek
517	9/1/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2025	1.wrong file.	ip_vivek
518	9/1/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2025	1.wrong file.	ip_vivek
519	1/4/2024	0710102027392024(No.of Docs 0)	0710102027392024/6	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	15-01-2025	1.1rs court fee missing in vakalatnama.	
520	10/4/2024	0710102030002024(No.of Docs 0)	0710102030002024/1	INTERLOCUTORY APPLICATION (LB.C)/2101(ND)2024	RANJEEV NANDA VSM/S SUPERTECH LIMITED	Sec 60(5)	15-01-2025	no of objection 1. annexures pages missed sign with true copy	
521	10/5/2024	071010204112024(No.of Docs 0)	071010204112024/4	INTERLOCUTORY APPLICATION (LB.C)/2562(ND)2024	SAROJ BHATIA VS. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	15-01-2025	no of objection 1. book marking mandatory as per index with pagination	
522	9/1/2025	0710102033182024(No.of Docs 2)	0710102033182024/5	COMPANY PETITION IB (IBC)/269(ND)2024	BANK OF BARODA VS. MS NIHARIKA GOEL	Section 95(1)	15-01-2025	no of objection 1. file not uploaded 2. reply not uploaded 3. reply need proof of service	D1660A2009
523	9/1/2025	0710102033352024(No.of Docs 2)	0710102033352024/5	COMPANY PETITION IB (IBC)/270(ND)2024	BANK OF BARODA VS. MR VIKAS GOEL	Section 95(1)	15-01-2025	no of objection 1. reply need every pages sign	D1660A2009
524	22-05-2024	0710102044882024(No.of Docs 0)	0710102044882024/10	INTERLOCUTORY APPLICATION (LB.C)/2769(ND)2024	SAROJ BHATIA VS. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	15-01-2025	no of objection 1. book marking mandatory as per index with pagination	
525	13-01-2025	0710102046292023(No.of Docs 2)	0710102046292023/13	INTERLOCUTORY APPLICATION (LB.C)/3156(ND)2023	BRJESH SINGH BHADAURIYA VS. AKJ METALS PRIVATE LIMITED	Application under any other provisions- IBC	15-01-2025	no of objection 1. original paper missed of translate page no 62 65 87 2. page no 107 to 110 missed ocr 3. page no 114 mention the original page no which you have translated hindi to english 4 double pagination in pdf 5 page no 128 are paper cutting 6 missed original document of type copy page no 97 to 104	agslegal
526	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTc LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.some pages not clear in pdf. 3.need every pages sign and true copy in annexure.	
527	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTc LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.some pages not clear in pdf. 3.need every pages sign and true copy in annexure.	



528	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/5	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in annexure. 3.some pages is not clear. 4.index missing in pdf.	
529	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/5	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in annexure. 3.some pages is not clear. 4.index missing in pdf.	
530	14-01-2025	0710102073022024(No.of Docs 1)	0710102073022024/1	COMPANY PETITION IB (IBC)/796(ND)2024	THE CANARA BANK LIMITED VS. JALANDHAR AMRTSAR TOLLWAYS LIMITED.	IBC under Sec 7	15-01-2025	no of objection 1. book marking mandatory as per index with pagination 2. need to write &quot;affidavit&quot; at the place of proof of service in document type of online portal	shankarimishra
531	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.some pages not clear in pdf. 3.need every pages sign and true copy in annexure.	
532	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/3	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.some pages not clear in pdf. 3.need every pages sign and true copy in annexure.	
533	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/5	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in annexure. 3.some pages is not clear. 4.index missing in pdf.	
534	3/4/2023	0710102030612023(No.of Docs 0)	0710102030612023/5	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2023	M/S MMTC LTD VS. M/S INDIAN COMMODITY EXCHANGE LTD	Rule 11 of NCLT	15-01-2025	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in annexure. 3.some pages is not clear. 4.index missing in pdf.	
535	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
536	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
537	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
538	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
539	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
540	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
541	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
542	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
543	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
544	20-03-2024	0710102024152024(No.of Docs 0)	0710102024152024/4	COMPANY PETITION IB (IBC)/687(ND)2024	CHE TAN STEELS PRIVATE LIMITED	IBC Under Sec 10	15-01-2025	no of objection 1. annexures page need sign with true copy	
545	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
546	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
547	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
548	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
549	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
550	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
551	19-12-2023	0710102019682023(No.of Docs 6)	0710102019682023/11	INTERLOCUTORY APPLICATION (LB.C)/1282(ND)2023	LALIT GULATI VS. NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	15-01-2025	1.double pagination wrong in pages.	Advmanujnagrath
552	4/3/2022	0710102017792022(No.of Docs 0)	0710102017792022/4	INTERLOCUTORY APPLICATION (LB.C)/1461(ND)2022	SHYAM SUNDAR AGARWAL VS. ADDITIONAL COMMISSIONER OF INCOME TAX	Sec 60(5)	15-01-2025	1.bookmarking mandatory.	
553	19-01-2021	0710102005242021(No.of Docs 0)	0710102005242021/4	INTERLOCUTORY APPLICATION (LB.C)/747(PB)2021	VUENDER SHARMA VS. EXCISE & TAXATION DEPARTMENT HARYANA	Application under any other provisions- IBC	15-01-2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	

554	9/1/2025	0710102108842024(No.of Docs 1)	0710102108842024/1	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	15-01-2025	no of objection 1. book marking mandatory as per index with pagination	somesh.srivastava
555	15-01-2020	0710102007102020(No.of Docs 0)	0710102007102020/12	COMPANY APPLICATION(IBC)/884(PB)2020	VJENDER SHARMA VS. AMIT BASIA	Sec 66(1)	15-01-2025	1.put on tickets blank side 1rs court fee missing in vakalatnama.	
556	30-01-2024	0710102010602024(No.of Docs 0)	0710102010602024/5	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
557	30-01-2024	0710102010602024(No.of Docs 0)	0710102010602024/5	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
558	30-01-2024	0710102010602024(No.of Docs 0)	0710102010602024/5	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
559	30-01-2024	0710102010602024(No.of Docs 0)	0710102010602024/5	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
560	13-01-2025	0710102003232024(No.of Docs 2)	0710102003232024/8	INTERLOCUTORY APPLICATION (I.B.C)/571(ND)2024	HARISH TANEJA VS. NATIONAL SMALL INDUSTRIES CORPORATION	Sec 60(5)	15-01-2025	1.bookmarking mandatory.	lexacorplegal
561	8/2/2024	0710102013002024(No.of Docs 0)	0710102013002024/6	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
562	8/2/2024	0710102013002024(No.of Docs 0)	0710102013002024/6	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
563	8/2/2024	0710102013002024(No.of Docs 0)	0710102013002024/6	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
564	8/2/2024	0710102013002024(No.of Docs 0)	0710102013002024/6	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	15-01-2025	1.need all pages sign. 2.date missing in vakalatnama.	
565	9/1/2025	0710102021252024(No.of Docs 1)	0710102021252024/12	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2025	1.wrong file.	ip_vivek
566	9/1/2025	0710102018162020(No.of Docs 3)	0710102018162020/40	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	13-01-2025	no of objection 1. both written submission filed separately in different slash number	abhinavagrawal
567	20-03-2024	0710102024152024(No.of Docs 0)	0710102024152024/3	COMPANY PETITION IB (IBC)/687(ND)2024	CHETAN STEELS PRIVATE LIMITED	IBC Under Sec 10	13-01-2025	no of objection Amended Memorandum of Address of Parties need nclt last compliance order	
568	1/3/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/1/2025	1.ORDER MISSING.	
569	1/3/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/1/2025	1.ORDER MISSING.	
570	29-05-2024	0710102047192024(No.of Docs 0)	0710102047192024/3	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2024	GAIL (INDIA) LIMITED VS. VEENU DRALL IRP	Sec 60(5)	10/1/2025	1.bookmarking mandatory.	
571	8/1/2025	0710102053942023(No.of Docs 2)	0710102053942023/6	COMPANY PETITION IB (IBC)/432(ND)2023	SHIKHAR CHANDRA JAIN VS. HDFC BANK	Section 94(1)	10/1/2025	no of objection 1.this is pages is not clear 32,33,34. 2.need all pages sign. 3.double pagination is wrong in pdf.	simarsingh94
572	8/1/2025	0710102027232021(No.of Docs 1)	0710102027232021/62	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	10/1/2025	1.bookmarking mandatory. 2.cour fee 1rs date missing in vakalatnama.	Utsav@8763
573	8/1/2025	0710102057502024(No.of Docs 2)	0710102057502024/3	INTERLOCUTORY APPLICATION (I.B.C)/4415(ND)2024	STATE BANK OF INDIA THROUGH ITS AUTHORIZED REPRESENTATIVE KUMARI SHALINI VS. KRISHAN KUMAR BASAI	Section 121(1)	10/1/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.notary missing in affidavit. 4.pagination missing pages in index.	satishrai
574	8/1/2025	0710102057492024(No.of Docs 2)	0710102057492024/3	INTERLOCUTORY APPLICATION (I.B.C)/4416(ND)2024	STATE BANK OF INDIA THROUGH ITS AUTHORIZED REPRESENTATIVE KUMARI SHALINI VS. DINESH KUMAR BASIA	Section 121(1)	10/1/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.notary missing in affidavit. 4.pagination missing pages in index.	satishrai
575	8/1/2025	0710102045032024(No.of Docs 2)	0710102045032024/8	INTERLOCUTORY APPLICATION (I.B.C)/2773(ND)2024	MANOJ KUMAR ANAND VS. ANURADHA MEHNDIRATTA	Application under any other provisions- IBC	10/1/2025	1.bookmarking mandatory. 2.need all pages ocr.	varshabanerjee

576	8/1/2025	0710102045052024(No.of Docs 2)	0710102045052024/8	INTERLOCUTORY APPLICATION (I.B.C)/2787(ND)2024	MANOJ KUMAR ANAND VS. KRISHAN MOHAN MEHNDIRATTA	Application under any other provisions- IBC	10/1/2025	1.bookmarking mandatory. 2.need all pages ocr.	varshabanerjee
577	8/1/2025	0710102045022024(No.of Docs 2)	0710102045022024/8	INTERLOCUTORY APPLICATION (I.B.C)/2806(ND)2024	MANOJ KUMAR ANAND VS. SUNANDA KHURANA	Application under any other provisions- IBC	10/1/2025	1.bookmarking mandatory. 2.need all pages ocr.	udi1226
578	8/1/2025	0710102057552024(No.of Docs 2)	0710102057552024/3	INTERLOCUTORY APPLICATION (I.B.C)/4417(ND)2024	STATE BANK OF INDIA THROUGH ITS AUTHORIZED REPRESENTATIVE KUMARI SHALINI VS. ANKIT KUMAR GUPTA	Section 121(1)	10/1/2025	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.notary missing in affidavit. 4.pagination missing pages in index.	sathishrai
579	8/1/2025	0710102062322024(No.of Docs 1)	0710102062322024/6	COMPANY PETITION IB (IBC)/506(ND)2024	TBS METAL PRIVATE LIMITED VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	10/1/2025	1.bookmarking mandatory.	kashar@12345
580	1/3/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/1/2025	1.ORDER MISSING.	
581	8/1/2025	0710102023762020(No.of Docs 5)	0710102023762020/41	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/1/2025	No of objections 1.Need to true copy and sign on every page of annexure	Shivam2645
582	1/3/2016	0710200401552016(No.of Docs 0)	0710200401552016/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2016	VISHISHT KUMAR GOYAL VS M/S MAHAMAYA EXPORT PVT LTD & ORS	Application under any other provisions	10/1/2025	1.ORDER MISSING.	
583	8/1/2025	0710102045062024(No.of Docs 2)	0710102045062024/8	INTERLOCUTORY APPLICATION (I.B.C)/2770(ND)2024	MANOJ KUMAR ANAND VS. RADHA KRISHAN MEHNDIRATTA	Application under any other provisions- IBC	10/1/2025	1.bookmarking mandatory. 2.need all pages ocr.	varshabanerjee
584	8/1/2025	0710102045042024(No.of Docs 2)	0710102045042024/8	INTERLOCUTORY APPLICATION (I.B.C)/2771(ND)2024	MANOJ KUMAR ANAND VS. ANIL KHURANA	Application under any other provisions- IBC	10/1/2025	1.bookmarking mandatory. 2.need all pages ocr.	udi1226
585	8/1/2025	0710102088402024(No.of Docs 4)	0710102088402024/1	TRANSFER APPLICATION/46(PB)2024	ROOP ULTRASONIX LIMITED VS. TELSONIC HOLDINGS AG & ANR.	Rule16(d),NCLT Rules,2016	9/1/2025	No of objection 1.all file separately in different slash number	rsarang092
586	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
587	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
588	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
589	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
590	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
591	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
592	7/1/2025	0710102085312021(No.of Docs 2)	0710102085312021/13	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	9/1/2025	1.bookmarking as per index. 2.need every pages sign.	Asavrajan@123
593	7/1/2025	0710102051742024(No.of Docs 2)	0710102051742024/9	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	9/1/2025	no of of objection 1.bookmarking mandatory. 2.need all pages sign. 3.need all pages ocr.	BBLs@123
594	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/10	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
595	29-05-2024	0710102047082024(No.of Docs 0)	0710102047082024/3	COMPANY PETITION IB (IBC)/527(ND)2024	CENTRAL BANK OF INDIA VS. DIAMOND HUT INDIA PRIVATE LIMITED	IBC under Sec 7	9/1/2025	1.need all pages sign.	
596	7/1/2025	0710102056982023(No.of Docs 2)	0710102056982023/30	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	9/1/2025	1.kindly file IA.	Adv Aditya
597	7/1/2025	0710102076782024(No.of Docs 1)	0710102076782024/1	INTERLOCUTORY APPLICATION (I.B.C)/5330(ND)2024	RUSTAGI PROJECTS PRIVATE LIMITED VS. RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	9/1/2025	no of objection 1.bookmarking mandatory. 2.counsel details missing in index.	gangwanis1
598	7/1/2025	0710200418422018(No.of Docs 2)	0710200418422018/7	COMPANY PETITION (COMPANIES ACT)/206(ND)2018	M/S PURNIMA GUPTA VS M/S PURNIMA COLONIZERS PVT. LTD.	Sec. 241(1)	9/1/2025	No of objection 1.annexures pages missed sign with true copy	advmuskanpuri
599	8/1/2025	0710200400552007(No.of Docs 2)	0710200400552007/11	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	9/1/2025	1.the order is delay as per time in order. 2. need all pages sign.	sthaviasthana
600	7/1/2025	0710102064542024(No.of Docs 2)	0710102064542024/2	TRANSFER APPLICATION/31(PB)2024	RAM KUMAR DUBEY VS. DR. ER. RAJAJINDERR JAINA	Rule16(d),NCLT Rules,2016	9/1/2025	1.incomplete file.	ranaut.amit83
601	16-10-2023	0710102090692023(No.of Docs 0)	0710102090692023/7	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/1/2025	1.bookmarking mandatory. 2.25rs ticket 3rs court fee missing in vakalatnama.	

602	7/1/2025	0710102086132024(No.of Docs 2)	0710102086132024/2	TRANSFER APPLICATION (IBC)/79(PB)2024	ASHOK KRIPANI VS. RAMANATHAN BHUVNESHWARI	Rule16(d),NCLT Rules,2016 IBC	9/1/2025	1.bookmarking mandatory as per index. 2.need all pages sign.	skandalegalncit
603	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
604	7/10/2024	0710102085782024(No.of Docs 0)	0710102085782024/1	INTERLOCUTORY APPLICATION (LB.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
605	6/1/2025	0710102085072024(No.of Docs 1)	0710102085072024/2	COMPANY PETITION IB (IBC)/753(ND)2024	MANAUR	Section 94(1)	8/1/2025	1.bookmarking.mandatory.	vishishtncit
606	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
607	3/1/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (LB.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	8/1/2025	1.need all pages sign.	prithugarg
608	3/1/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (LB.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	8/1/2025	1.need all pages sign.	prithugarg
609	3/1/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (LB.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	8/1/2025	1.need all pages sign.	prithugarg
610	3/1/2025	0710102085472024(No.of Docs 5)	0710102085472024/7	INTERLOCUTORY APPLICATION (LB.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	8/1/2025	1.need all pages sign.	prithugarg
611	7/1/2025	0710102045442022(No.of Docs 2)	0710102045442022/14	INTERLOCUTORY APPLICATION (LB.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	8/1/2025	no of objection 1. blank file 2. file not uploaded	Saloni@8384
612	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
613	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
614	7/1/2025	0710102046192024(No.of Docs 1)	0710102046192024/4	COMPANY PETITION IB (IBC)/300(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. GALENA SERVICES PRIVATE LIMITED	IBC Under Sec 9	8/1/2025	no of objection 1. need to paste welfare ticket on blank side of vakalatnama	mukeshwarnathdubey
615	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
616	7/10/2024	0710102085782024(No.of Docs 0)	0710102085782024/1	INTERLOCUTORY APPLICATION (LB.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
617	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
618	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
619	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
620	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/1	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
621	6/1/2025	0710102080802024(No.of Docs 1)	0710102080802024/3	RESTORATION APPLICATION (IBC)/120(ND)2024	AMANJYOT SINGH GULATI VS. ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Application under any other provisions- IBC	8/1/2025	1.bookmarking mandatory.	SKROUT2022
622	12/11/2024	0710102095892024(No.of Docs 0)	0710102095892024/2	COMPANY PETITION IB (IBC)/811(ND)2024	ALTITUDE FINVEST LIMITED VS. CAUSIS E-MOBILITY PRIVATE LIMITED	IBC under Sec 7	8/1/2025	1.incomplete file.	
623	16-10-2024	0710102089552024(No.of Docs 0)	0710102089552024/1	COMPANY PETITION (COMPANIES ACT)/201(ND)2024	ANKIT JAIN VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Sec. 241(1),Sec. 242(4)	8/1/2025	1.need every pages sign and true copy in annexure.	
624	7/1/2025	0710102062912024(No.of Docs 1)	0710102062912024/2	INTERLOCUTORY APPLICATION (LB.C)/3819(ND)2024	SANJIV NARULAA	Application under any other provisions- IBC	8/1/2025	1.Bookmarking compulsory 2. wrong file upload	as.juris
625	7/10/2024	0710102085782024(No.of Docs 0)	0710102085782024/1	INTERLOCUTORY APPLICATION (LB.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
626	7/10/2024	0710102085782024(No.of Docs 0)	0710102085782024/1	INTERLOCUTORY APPLICATION (LB.C)/5259(ND)2024	ALKA AGARWAL VS. MR. HITECH GOEL RESOLUTION PROFESSIONAL	Sec 60(5)	8/1/2025	1.bookmarking mandatory as per index properly.	
627	6/1/2025	0710102088532024(No.of Docs 1)	0710102088532024/1	INTERLOCUTORY APPLICATION (LB.C)/74(PB)2025	MEGHA AGRAWAL	Section 105,112, 113	8/1/2025	1.wrong file.	Atulbhatia

628	4/1/2025	0710102100152024(No.of Docs 1)	0710102100152024/13	COMPANY APPLICATION(COMPANIES ACT)/278(ND)2024	RAHUL SACHDEVA & ORS. VS. M/S KEWAL AUTOMOBIELS PVT. LTD.	Rule 11 of NCLT	7/1/2025	1.pagation missing in bookmarking. 2.need every pages sign.	malam
629	5/1/2025	0710102093352024(No.of Docs 1)	0710102093352024/1	TRANSFER APPLICATION (IBC)/77(PB)2024	ANAND KASHYAP VS. THE BANK OF BARODA LIMITED ,ANAND KASHYAP VS. THE BANK OF BARODA LIMITED	Rule16(d),NCLT Rules,2016 IBC	7/1/2025	no of objection 1. book marking mandatory as per index with pagination	kapoorandcompany
630	5/1/2025	0710102089072024(No.of Docs 2)	0710102089072024/2	INTERLOCUTORY APPLICATION (LB.C)/5243(PB)2024	MEGHA AGRAWAL	Section 105,112, 113	7/1/2025	no of objection 1. book marking mandatory as per index with pagination	Atulbhatia
631	6/1/2025	0710102048962024(No.of Docs 1)	0710102048962024/4	COMPANY PETITION IB (IBC)/520(ND)2024	CENTRAL BANK OF INDIA VS. SANKALPA OVERSEAS PRIVATE LTD.	IBC under Sec 7	7/1/2025	1.bookmarking mandatory.	bkmdelhi
632	17-04-2024	0710102033492024(No.of Docs 0)	0710102033492024/2	INTERLOCUTORY APPLICATION (LB.C)/2334(ND)2024	ABHISHEK SRIVASTAV VS. HITESH GOEL	Sec 60(5)	7/1/2025	1.vol 2 missing. in pdf.	
633	22-05-2024	0710102044812024(No.of Docs 0)	0710102044812024/1	COMPANY PETITION IB (IBC)/804(ND)2024	NISHI SOOD	Section 94(1)	7/1/2025	1.bookmarking mandatory.	
634	27-07-2023	0710102066002023(No.of Docs 0)	0710102066002023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	7/1/2025	1.bookmarking mandatory.	
635	6/1/2025	0710102078572019(No.of Docs 1)	0710102078572019/31	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	7/1/2025	no of objection 1.bookmarking mandatory. 2.index missing in pdf. 3.need all pages sign.	munishmehta
636	27-07-2023	0710102066002023(No.of Docs 0)	0710102066002023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	7/1/2025	1.bookmarking mandatory.	
637	27-07-2023	0710102066002023(No.of Docs 0)	0710102066002023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	7/1/2025	1.bookmarking mandatory.	
638	10/10/2024	0710102087032024(No.of Docs 0)	0710102087032024/25	COMPANY PETITION IB (IBC)/771(ND)2024	IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED ,IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED ,IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED ,IPK EXPORTS PRIVATE LIMITED VS. HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	7/1/2025	no of objection 1. missed 25 rs welfare fee missed on vakalatnama 2. need gmail type proof of service 3 screen shot not applicable as proof of service	
639	27-07-2023	0710102066002023(No.of Docs 0)	0710102066002023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/416(ND)2023	MINU SUBBA VS. SIRI RAM SYAL HYDRO POWER PRIVATE LIMITED AND OTHERS	Sec. 244(1)	7/1/2025	1.bookmarking mandatory.	
640	5/1/2025	0710102087142024(No.of Docs 4)	0710102087142024/15	INTERLOCUTORY APPLICATION (LB.C)/5095(PB)2024	NIDHI MANGLIK VS. RAJEEV LOCHAN	Sec 60(5)	7/1/2025	no of objection 1. both rejoinder filed separately in different slash number of both respondent 1 and 2	VAISH ASSOCIATES
641	6/1/2025	0710102005102023(No.of Docs 1)	0710102005102023/4	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	7/1/2025	no of objection 1. index page missed sign at the place of counsel detail	lawjawab
642	18-06-2024	0710102052832024(No.of Docs 0)	0710102052832024/2	INTERLOCUTORY APPLICATION (LB.C)/3271(ND)2024	DHARM VIR GUPTA	Rule 11 of NCLT, 2016	7/1/2025	1.counsel details sign in index.	
643	1/1/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (LB.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
644	1/1/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (LB.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
645	1/1/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (LB.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal
646	1/1/2025	0710102009152023(No.of Docs 2)	0710102009152023/3	INTERLOCUTORY APPLICATION (LB.C)/973(ND)2023	HARI BABU THOTA	Sec 54(1)	6/1/2025	1. Compliance order missing.	honeysatpal

DEPUTY REGISTRAR  
PRASHANT KUMAR  
HELP LINE NO 011-24361890  
ROOM NO 103

PREPARED BY  
ASSISTANT REGISTRAR  
VICTOR VISHAL  
HELP LINE NO 011-24361890  
ROOM NO 103